

प्रथम नियुक्ति के समय से वर्तमान वर्ष (2021) तक स्थायी संपत्ति का विवरण
STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR (2021) OF ASSESSMENT

1. अधिकारी का नाम(पूरा नाम लिखें तथा वह किस सेवा से संबंध है यह भी बताएं) : Mr. ABHAY R TANGADE
Name of the officer(in full and service to which he/she belongs)
(किस सेवा से संबंध है) : FCI
(Service to which Officer belongs)
2. वर्तमान पद : MANAGER General
Present post held
3. वर्तमान वेतन : 55750
Present pay
4. जन्मतिथि : 11/11/1985
Date of Birth

क्रम संख्या S.No.	जहां संपत्ति स्थित है उस जिला , सब डिवीजन, तालुका और गाँव का नाम Name of District, sub- Division, Taluk and Village in which property is situated.	संपत्ति का नाम तथा ब्यो मकान तथा अन्य* भवन भूमि का वर्तमान मूल्य Name % details of Property* Housing & others* Present Building/land Value	आश्रित/रक्त संबंधी के नाम मे प्राप्त/अर्जित या उत्तराधिकार मे प्राप्त संपत्ति के मामले मे सरकारी कर्मचारी के साथ उसका संबंध बताएं % In case owned/acquired Or Dependent/Blood relation indicate his /her relationship with the Govt. Servant%	कैसे अर्जित की, क्या खरीद लिज, बंधक उत्तराधिकार, उफर अथवा अन्यथा अधिग्रहण की तारीख और ब्यौरे सहित उस व्यक्ति का नाम बताएं जिससे अधिग्रहण की How a acquired whether by purchase, lease, mortgage, inheritance, gifts or otherwisestate of acquisition and name with details of person from whom acquired @.	संपत्ति से होने वाली वार्षिक आय। Annual Income from the property.	टिप्पणी Remarks
1	MAHARASHTRA, JALNA, Ghansawangi, Yewala, Yewala , 431207	Land, Agriculture Land 10000000	No, Parents, self and son, Parents, Self and Son, Ancestral property	Inheritance, Parents, Parents	500000	Family Income
	MAHARASHTRA,					

2	JALNA, Ghansawangi, Ghansawangi, Infront of Bus Stand, Ghansawangi , 431209	Land, plot of 1033 Sq ft 1000000	Yes, Sole	Purchase	0	
3	MAHARASHTRA, AURANGABAD, Aurangabad, Indrayani, Row House no 10, Ramtara Housing Society, Shahanoorwadi, Aurangabad , 431005	House, Row house 7000000	No, Parents, Father, HUse	Inheritance, Parents, Father	0	
4	MAHARASHTRA, PUNE, Pune, Kharadi, 1002, Mhada Riverdale, Kharadi , 411014	Flat, 1 BHK Mhada Lottery Flat 2000000	No, Parents, Parents	Inheritance, Parents, Parents	0	Mhada Lottery Flat of Parents
5	MAHARASHTRA, JALNA, Ghansawangi, Yewala, Yewala , 431207	House, Ancestral House 1000000	No, Parents, Parents	Inheritance, Parents, Parents	0	

टिप्पणी - भारतीय खाद्य निगम (कर्मचारी ब्रन्द) विनियमों के विनियम 48 के अंतर्गत सेवा में प्रथम नियुक्ति से समय निगम के प्रत्येक कर्मचारी के लिए फार्म का भरा जान और प्रस्तुत करना आवश्यक है। इसके बाद प्रत्येक बारह महीने के अंतराल के बाद इसे प्रस्तुत किया जाये। इसमें ऐसे सभी प्रकार की स्थायी संपत्ति का पूरा ब्योरा दिया जाये जो कि अपने स्वागित्व कि है, अधिग्रहित है अथवा उत्तराधिकार में प्राप्त हुई है अथवा उसके द्वारा लिज अथवा बंधक की गई है अपने नाम में अथवा अपने परिवार के किसी सदस्य के नाम में अथवा किसी अन्य व्यक्ति की नाम में।

NOTE: - The declaration form is required to be filled in and submitted by every employee of the Corporation under regulation 48 of the Food Corporation of India Staff Regulations on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.


तारीख
Date: 31/12/2021

हस्ताक्षर
Signature : Mr. ABHAY R TANGADE
276450
FCI- REGIONAL OFFICE

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Abhishek Kumar Singh 3. Present post held (with date) AD (5.7.2021)
 2. Service to which the officer belongs AD (Admin & Fin) 4. Present Pay 65000/- (Basic)
 5. Date of Appointment 5.7.2021 6. Date of Birth 21-12-1984

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Signature 

Name Abhishek Kumar Singh

Designation AD

Date 28.1.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) AKANKSHA DUA
2. Service to which the officer belongs Asst- Director, IC Div. ASSAI
3. Present post held (with date) 19/09/2019
4. Present Pay Level 10
5. Date of Appointment 20.11.2015
6. Date of Birth 15-04-1988

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	—

Signature

Name

Designation

Date

Akanksha DUA
AKANKSHA DUA
Asst. Director
6/01/2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) AKHILESH GUPTA
2. Service to which the officer belongs FSSAI
3. Present post held(with date) ASSISTANT DIRECTOR
4. Present Pay P.L-10 [BP-63100/=]
5. Date of Appointment 20th August 2019
6. Date of Birth 24/12/1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Signature

Name

Designation

Date

21/12/21
AKHILESH GUPTA
ASSISTANT DIRECTOR
06/01/2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of the officer (in full) : AMOL RAJENDRARAO JAGTAP

2. Service to which the officer belongs: FSSAI, Regional Office Mumbai

3. Present post held (with date): Assistant Director (Technical)

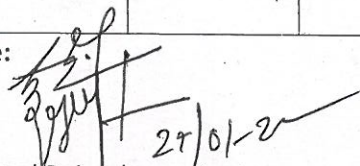
4. Present Pay: Level- 10)

5. Date of Appointment: 18th January' 2021

6. Date of Birth: 09th August'1988

Name of District, Sub-Division, Taluk & Village or City in which property is situated. (Full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1.	2.	3.	4.	5.	6.	7.	8.
i. Maharashtra, Beed, Majalgaon, Harki Nimgaon	Agricultural land of 2.02 hectare	Approx. 1.2 Lakh when purchased by mother in year 2002. -Nil- in the context of undersigned as property transferred from Mother to Son	Approx. 17 Lakhs 20 Thousand	Presently property is in my name.	By purchase in year 2002 from Mr. Babasaheb B Shinde. Purchased by my mother Smt. Vrindavani Rajendrarao Jagtap for me when undersigned was minor (Approx. 14 years old). Subsequently inherited to undersigned in year 2006.	Approx. 10 Lakhs	Land is under cultivation.
ii. A-101, Shree Ganesh CHS, Sector-14, Sanpada, Navi Mumbai, Maharashtra, Dist. Thane – 400705. Thane, Belapur, Sanpada.	Residential Flat, A-101, Shree Ganesh CHS, Sector-14, Sanpada, Navi Mumbai, Maharashtra, Dist. Thane – 400705.	Rs. 1.35 Crore	Approx. 96 Lakhs	Jointly owned by me and my wife Mrs. Sujata Amol Jagtap (Name before marriage: Sujata Bhaskarrao Surwase)	By purchase in March'2019	Nil	Residential Flat against loans.

Signature:



Name: Amol Rajendrarao Jagtap

Designation: Assistant Director (Technical)

Date: 24.01.2022

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

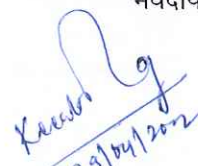
Deputy Vice President (HR & Admin),
HLL Biotech Ltd., Integrated,
Vaccine Complex, Survery No: 192 & 195,
Thirumani Village, Thirukalukundram,
Kancheepuram, Chengalpattu-603003

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Shri Anindya Mandal, Deputy Manager (IT), working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय


25/04/2022
(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Anindya Mandal, Deputy Manager (IT), Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Anindya Mandal
 2. Service to which the officer belongs Deputation
 5. Date of Appointment 18-09-2020

3. Present post held (with date) DM(IT) (18-09-2020)
 4. Present Pay Paylevel 10 (56100 - 177500)
 6. Date of Birth 21-12-86

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NA	NA	NA	—	NA	NA	—	—

Signature Anindya Mandal

Name ANINDYA MANDAL

Designation DM(IT)

Date 15-02-22

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

Statement of Immovable Property Return for the year 2021 (as on 01.01.2022)

1. Name of Officer (In Full) : **ANIL MEHTA.**

2. Service to which the Officer belongs: **GENERAL CENTRAL SERVICES.**

3. Present post held: **JOINT DIRECTOR**

4. Present Pay: **Rs. 1,12,400/-BASIC**

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Vikaspuri, New Delhi	Flat No. C-103, First Floor, Ganga CGHS, Mahindra Apartment Plot No. 4, Bodela Phase I	Purchased on 31.05.2005	Purchased at 9.75 lakhs. Present approx. appreciated value Rs 60 lakh.	NA	Purchased from Capt. S. S. Bhatnagar and Smt. Asha Bhatnagar. I have no official dealing with the above Persons.	Nil	NA
Shiv Nagar, Panthaghati, Shimla	3BHK Flat, Apple Apartments, Shiv Nagar, Panthaghati, Shimla	Purchased on 17.02.2021	Purchased at Rs.65.00 lakhs	Purchased in my own name and Mrs. Navin Mehta (wife)	Purchase from Smt. Kusum Sharma. I have no official dealing with her.	Nil	NA

Signature



Name: ANIL MEHTA

Designation: **JOINT DIRECTOR**

Date: 28.01.2022

Statement of Immovable Property Return for the year 2021 (as on 01.01.2022)

1. Name of Officer (In Full) : **ANIL MEHTA.**

3. Present post held: **JOINT DIRECTOR**

2. Service to which the Officer belongs: **GENERAL CENTRAL SERVICES.**

4. Present Pay: **Rs. 1,12,400/-BASIC**

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Vikaspuri, New Delhi	Flat No. C-103, First Floor, Ganga CGHS, Mahindra Apartment Plot No. 4, Bodela Phase I	Purchased on 31.05.2005	Purchased at 9.75 lakhs. Present approx. appreciated value Rs 60 lakh.	NA	Purchased from Capt. S. S. Bhatnagar and Smt. Asha Bhatnagar. I have no official dealing with the above Persons.	Nil	NA
Shiv Nagar, Panthaghati, Shimla	3BHK Flat, Apple Apartments, Shiv Nagar, Panthaghati, Shimla	Purchased on 17.02.2021	Purchased at Rs.65.00 lakhs	Purchased in my own name and Mrs. Navin Mehta (wife)	Purchase from Smt. Kusum Sharma. I have no official dealing with her.	Nil	NA

Signature

Name: ANIL MEHTA

Designation: **JOINT DIRECTOR**

Date: 28.01.2022

Statement of Immovable Property Return for the year 2021 (as on 01.01.2022)

1. Name of Officer (In Full) : **ANIL MEHTA.**

2. Service to which the Officer belongs: **GENERAL CENTRAL SERVICES.**

3. Present post held: **JOINT DIRECTOR**

4. Present Pay: **Rs. 1,12,400/-BASIC**

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Vikaspuri, New Delhi	Flat No. C-103, First Floor, Ganga CGHS, Mahindra Apartment Plot No. 4, Bodela Phase I	Purchased on 31.05.2005	Purchased at 9.75 lakhs. Present approx. appreciated value Rs 60 lakh.	NA	Purchased from Capt. S. S. Bhatnagar and Smt. Asha Bhatnagar. I have no official dealing with the above Persons.	Nil	NA
Shiv Nagar, Panthaghati, Shimla	3BHK Flat, Apple Apartments, Shiv Nagar, Panthaghati, Shimla	Purchased on 17.02.2021	Purchased at Rs.65.00 lakhs	Purchased in my own name and Mrs. Navin Mehta (wife)	Purchase from Smt. Kusum Sharma. I have no official dealing with her.	Nil	NA

Signature

Name: ANIL MEHTA

Designation: **JOINT DIRECTOR**

Date: 28.01.2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) APOORVA SRIVASTAV
 2. Service to which the officer belongs _____
 5. Date of Appointment 12-01-2021

3. Present post held (with date) Assistant Director - Tech. C12-01-2021
 4. Present Pay Level 10
 6. Date of Birth 26-09-1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature

Name

Designation

Date

Apoorva
31-01-2022
APOORVA SRIVASTAV
Assistant Director - Tech.
31-01-2022

Note

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- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

FORM FOR ALL INDIA SERVICE OFFICERS {AIS}

Government of Uttar Pradesh

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2021 (AS ON 1-1-2022)


1. Name of Officer (in full): Arun Singhal

2. Present post held: CEO, FSSAI

3. Cadre of the State on which borne: Uttar Pradesh

4. Present pay: Rs. 2,25,000/-

Name of district, Sub-division, Taluk and village in which property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the member of the service	How acquired whether by purchase, lease @mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
1	2	3	4	5	6	7	
1. District and Sub-Division Dehradun, Pargana Kendra Vill. Kanwli	Yes	0.09 acre Khasra no. 521 minjumla	Not known	Smt. Shalini Singhal	Purchased on 13.12.81 from Sri Gur Prasad s/o Sri Ram Awtar, r/o Kanwli, Dehradun	Approx Rs. 3.5 Lakhs	From house rent & mobile tower
2. District, Sub-Division and Pargana Lucknow, Vill. Chinhath	Nil	0.65625 acre Khasra no. 429 minjumla	Not known	-	Purchased on 21.7.94 from Sri Hari Lal, Basant Lal, Jeevan Lal all sons of Late Sri Sakatu Prasad, & Pyaare Lal, Moti Lal, Virendra Kumar all sons of Sri Babu Lal, r/o Chinhath, Lucknow	Nil	Orchard
3. District, Sub-Division and Tahsil Ghaziabad	R-4/80 Rajnagar Ghaziabad	500 sq yards	Not Known		Inherited one-third share after death of father Sri A. P. Singhal	Rs. 54,000/-	

Signature: 

Date: 3.1.22

P.T.O.



Cadre Management System

Department of Personnel and Training

Employee Cadre Clearance IPR Grievance Retirement/Resignation Tools Help Logout

ARVINDA KUMAR - USER

Immovable Property Return

1 of 1

Find | Next

Immovable Property Return for Year: 2021

Employee Code	02021984ARVI	Employee Name	ARVINDA KUMAR
Designation	ASSISTANT SECTION OFFICER(ASO)	Cadre Unit	COMMERCE
Sub Cadre Unit	COMMERCE	IPR Year	2021
Pay Including G.P.	61300	CSL No.	

Details of Property

Property Address	Property Type	Area of Property	Cost of Construction/Acquirement (Rs.)	Year of Purchase	Extent of Interest/Share	Present Property Value (Approx.)	Property Ownership
B-1/7, 1st Floor, Front Side, Gali No.5, Rajapuri, Uttam Nagar New Delhi DELHI 110059	HOUSING	70 sq. yards	2300000	2015	50	2300000	JOINT
vill + Post-Chouhatta Supaul BIHAR 852138	AGRICULTURAL LAND	15 katha approx	0	1989	100	1000000	SELF

How Acquired

Property Address	Mode of Acquiring	Date of Acquisition	Name of person from whom acquired	Address of person from whom acquired	Total annual income from the property	Remarks
B-1/7, 1st Floor, Front Side, Gali No.5, Rajapuri, Uttam Nagar New Delhi DELHI 110059	Purchase	26/11/2015	Raghav, Pankaj, Sachin	Uttam Nagar, New Delhi	0	
vill + Post-Chouhatta Supaul BIHAR 852138	Inheritance	16/06/1988	Maheshwary Choudhary and others	Vill - Chouhatta, P.S.- Kishanpur, Dist. Supaul, Pin -852138, Bihar	0	The land having area of 15 katha approx were purchased by my father from three person named Sh. Maheshawari Choudhary, Bhageshwar Kamat Rameshawar Kamat again Sh. Bhageshwar Kamat on 16-06-1988, 09-03-1989, 26-05-1994 and 26-05-1997 respectively in favour of me.

Date of Online Submission: 03-01-2022

Date: 2/1/2022

Signature: Arvinda Kumar

(Arvinda Kumar)

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31-12-2020)

1. Name of the officer (in full) : ASHA CHAURASIA
 2. Service to which officer belongs : Central Govt.
 3. Present Post held : Assistant Director (Tech.)
 7. Section where employed :
 4. Date of appointment : 30.06.2020
 5. Present pay : pay level 10
 6. Date of birth : 12.10.1990

Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
NIL	NIL		NIL	NIL	NIL	NIL	

Signature : *Asha*
 Name : Asha Chaurasia
 Designation : Asstt. Director.

2065

From : Ashok Kumar Patel (ashokkumar.patel@fssai.gov.in)

To : adhr1@fssai.gov.in

Cc : estt@fssai.gov.in

Subject : Submission of Immovable Property Return (IPR) for the year 2021 as on 31.12.2021 regarding

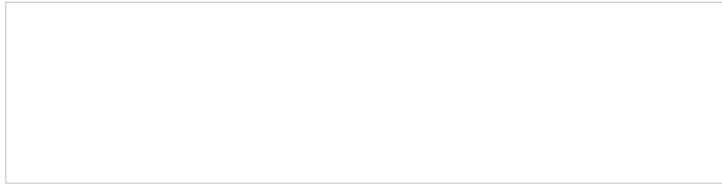
Date : Jan 03 2022 15:13 PM

Respected Sir,

In reference to FSSAI letter No HR-34011/1/2021 dated 27th December,2021 on the subject noted above, Please find attached herewith dully filled up proforma of Immovable Property Return (IPR) for the year 2021 as on 31.12.2021 for your kind information and official record pl.

Thanking You

Ashok Kumar Patel
Assistant Director (Technical)
FSSAI Northern Regional Office
NFL Building, 2nd Floor
Ahinsa Khand-2, Indirapuram
Ghaziabad-201014 (U.P)



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31/12/2021


1. Name of Officer (in full): **Ashok Kumar Patel**

3 Present Post Held: **Assistant Director-Technical**

2. Service to which the Officer belongs: **FSSAI Cadre(Central Govt.)**

4. Present Pay: **Level-10 Basic Pay 65000/-**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and Other Buildings	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Village- Gaddopur Tehsil- Soraon Distt- Prayagraj (Allahabad)	132 sqm freehold Residential plot	Cost of Construction – Nil Cost of Acquirement Rs 14.30Lac Year of Purchase June, 2017	Rs 18.0Lac Approx.	Own Name	Acquired By Purchase Date of Acquired 30.06.2017 Aquired from Smt Maya Sing w/o Sh. Suresh Singh 241/4D/1 Shantipuram, Phaphamau, Prayagraj (Allahabad)	NIL	-----

Signature: 
 Designation: **Assistant Director-Tech**
 Date: 31-12-2021
 Name: **Ashok Kumar Patel**

NOTES

- * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- The wording 'No Change or No Addition or As in previous year' may be avoided and all details filled up.
- AIS Officers are requested to fill the form in duplicate.
- All Colum should be filled dully typed neatly

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

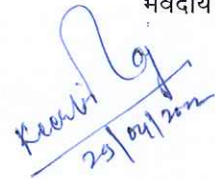
Secretary, DSIR and Director General,
Council of Scientific & Industrial Research,
Anusandhan Bhawan, 2, Rafi Marg,
New Delhi - 110001

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Dr. Bhaskar N, Advisor, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

1. Dr. Bhaskar N, Advisor, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
2. Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01.01.2022

1. Name of Officer (in full) Bhaskar N

2. Service to which the officer belongs _____

3. Present post held Advisor (Science & Standards)

4. Present Pay L-14

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Health Block, RK Nagar H Block, Mysore	House on 30 ftX40 ft site	Rs. 12.20 lakhs	Rs. 45 lakhs	Mrs. Gayathri, Wife	Was bought from a ate person Sept 2001; and Home Loan availed from SBI; March 2002	Nil	Gifted to Wife in Dec 2014
2. #133, Debur Village, Nanjangud, Nanjangud	30 ftX40 ft site	Rs. 2.50 lakhs	Rs. 5.0 lakhs	Own Name	Was bought from the loan availed from SBI; Jan 2012	Nil	
3. #20, Annapurna Layout, Halalu Village, Mysore Tq	40 ftX 50 ft site	Rs. 22.00 lakhs	Rs. 28.00 lakhs	Own Name	Was bought from the loan availed from Indiabulls; April 2015	Nil	

Signature

Name Bhaskar N

Designation Advisor (Sci & Stds)

Date 07.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

Statements of immovable property Return for the year 2021 as on 27.01.2022

1. Name of officer (in full): Bhabani Sankar Acharya, 2. Service to which the officer belongs: CCS

4. Present Pay: Level 12(7) 78800-209200/-

3	Post Held:	Joint Director,FSSAI			4. Present Pay: Level 12(7) 78800-209200/-)			
Sl. No.	Name of District,Sub-Division,Taluk & Village r City in which the property is situated(Full location and Postal address)	Name & Details of Property Housing,Lands and other Buildings	Cost of Construction/acquirement (and Year when purchased) including of land in case of House and year when purchased	Present Value	If not in own name,state in whose name held & his/her relationship to ther govt.servant	How acquired,Whether by purchase,lease,mortagage,inheritance,Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.	Annual Income from property	Remarks
	1	2	3	4	5	6	7	8
1	Devendrapur Mouza, Ward No- 24 Baripada , Dist: Mayurbhanj, Orissa	Land 23 Decimal 10510 Sq. feet(out of 23 decimal 7 decuimal is for Housing purpose and rest ihas been converted for commercial	10.02.2004	20,00000/-	Own Name	Purchased from Smt Kajalrekha Das, ward No.6,Purana hat sahi,Baripadathe details has already been intimated to MFPI- purchased price;Rs.205000/-With no official dealing with the purchaser	NIL	GPF Withdrawal was taken from MFPI Rs. 2,00000/-
2	73 D-2 Vill: Aslatpur Khadar colony known as Jeevan Park,New Delhi-110059	3 BHK Flat upper Ground Floor(124 Sq.yards)	06.11.2012 purchased at a price of Rs.18,40,000/-	Rs.35,00,000/- approx.	In the Name of Bindhyabasaini Acharya W/O B.S Acharya	By Purchase from Sh.gaurav sharma R/O 876 ,Sector-15,Part-II,Gurgaon,Haryana with no official dealing with the purchaser at apurchase price of Rs.1840000/-including Registration charges and Stamp duty	Rs.12700/-per month in the name of my wife whose income tax return is filed separately	The Entire amount of Rs.18,40,000/- has been financed by father of Bindhyabasini Acharya as a gift to his daughter.
3	RZF-2/11(old No.56),vill: Nasirpur ,Colony known as Mahavir Enclave, New Delhi	3 BHK Flat 1st Floor(100 Sq.yards)	07.03.2014 3 BHK Flat. 100 Sq.Yards	Rs.32,00,000/- approx.	Own Name	Purchase from Smt. Kajal talreja,R/O A-304,Road No.44,Pritampura,New Delhi-34 and Smt.Anu Mendiratta R/O E-2/104,sector-11,Pocket-2 Rohini with no official dealing with the purchaser at a price of Rs.26,80,000/- inclusive of Stamp duty and Registration charges	Rs.12500/- per month towards Rent w.e.f Sept,2014 which has been intimated to Sr Accounts Officer for Income tax purposes.	Availed housing Loan from Oriental Bank of Commerce of Rs.15,00,000/-and from my personal savings by way of Pay Arrears received Rs.439000/- and Rs. 741000/- received from refund from CGEWHO

Signature:



Name: B.S. Acharya
Designation: Deputy Director
27-01-2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

- | | |
|--|---|
| 1. Name of Officer (in full) – Ms. Chetna Bhisle | 3. Present post held(with date) – Assistant Director |
| 2. Service to which the officer belongs – FSSAI, WR, Mumbai | 4. Present Pay – Level – 10 |
| 5. Date of Appointment – 28.01.2021 | 6. Date of Birth – 31.08-1988 |

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature

Name – Ms. Chetna Bhisle

Designation – Assistant Director

Date – 25.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

- | | |
|--|---|
| 1. Name of Officer (in full) – Ms. Chetna Bhisle | 3. Present post held(with date) – Assistant Director |
| 2. Service to which the officer belongs – FSSAI, WR, Mumbai | 4. Present Pay – Level – 10 |
| 5. Date of Appointment – 28.01.2021 | 6. Date of Birth – 31.08-1988 |

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature

Name – Ms. Chetna Bhisle

Designation – Assistant Director

Date – 25.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) DEEPAK RAJA
 2. Service to which the officer belongs Govt. Service
 5. Date of Appointment 05.09.2011 (A/N)

3. Present post held (with date) ASO (On deputation at DM(LT))
 4. Present Pay Rs 56,100/-
 6. Date of Birth 19-09-1989

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Plot No: 18A, K.M. No. 2506, 2507 Alwar No 1 Rajasthan	Plot	Inherited from father in Nov, 2021	5 Lakh Rupees	Own name	Inherited	Nil.	
27 145, SWB, Alwar Rajasthan	House	Inherited from father in Nov, 2021 (50% share)	30 Lakh	50% myself. 450% Brother Sh. Sanjay Chandra.	Inherited	Nil	

Signature Deepak Raja

Name Deepak Raja

Designation ASO

Date 03/01/2022

Note

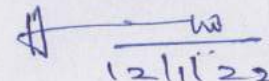
- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of Officer (in full) : DHANYA.K.N.
2. Service to which the officer belongs: CCS

3. Present post held : DEPUTY DIRECTOR
4. Present Pay : Rs 74,000/

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
POCKET A 2, MAYUR VIHAR PHASE III, DELHI 110096	154 H, POCKET A 2 [FLAT]	MARCH 2011 30 LAKHS	40 LAKHS (Approx.)	SRI HARIKRISHNAN.K. [HUSBAND]	PURCHASED IN 2011	Rs 1,40,000 (RENT)	


 Signature
 Name : Dhanya K.N.
 Designation: Deputy Director
 Date: 12-01-2022
 FSSAI, Cochin.

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

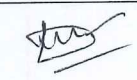
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

(3)

1. Name of Officer (in full) DR. DINESH KUMAR
2. Service to which the officer belongs ANCO (CA), PSIAZ
3. Present post held (with date) Assistant Director (Tech)
4. Present Pay Level - 10
5. Date of Appointment 15th May 2009
6. Date of Birth 13-01-1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Plot No- 601 Sec. 75 Greater Faridabad Haryana	Adore Realtech Pvt Ltd Faridabad	Under Construction and Booked in Year 2020 B. 2759006.81-	B. 2759006.81-	Ms. Deepa Kumar (Wife)	After double Housing Policy Scheme 2013 (Govt of Haryana)	Nil	Under Construction pay only Periodic amount of B. 6649230.1-

Signature



Name DR. DINESH KUMAR

Designation AD (Tech)

Date 04/05/2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Dr. AJAY GARG
2. Service to which the officer belongs FSSAI- ^{Parent} organization
3. Present post held (with date) Deputy Director in Parent organization i.e. FSSAI.
4. Present Pay Level-11 in Parent organization.
5. Date of Appointment FSSAI, Parent organization
6. Date of Birth 21-03-1979

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature

Name

Designation

Date

Dr. AJAY GARG
Deputy Director
in FSSAI (Parent organization)
13-01-2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

984 DISTRICT
3-1-22

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Dr. Amit Sharma
2. Service to which the officer belongs Technical
5. Date of Appointment 13/05/2019

3. Present post held (with date) Director
4. Present Pay L-13
6. Date of Birth 08/08/75

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
← → NIL ← →							

Signature

Name Dr. Amit Sharma

Designation Director

Date 03/01/22

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.



2022-117602-12181645075107193

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01st January 2022

1. Name of Officer (in full) : Dr. Mahesh Hanmant Waghmare
2. Service to which the Officer belongs : CHS
3. Cadre & Batch : NON TEACHING - 2015
4. Present Pay : Level 12

SL NO.	Name of Khasra No., Village/City, Taluk, Sub-Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
1	MAHARASHTRA SOLAPUR Sangola Methawade At Post Methavade, Taluka Sangola, District Solapur	Land Agriculture Land 0.485 Hectare	Inheritance 1995	600000	Yes Sole	Inheritance Vishwanath Khandagale -	4000	
2	MAHARASHTRA SOLAPUR South Solpaur Hotgi	Land	1982	600000	Yes Joint Mr. Santosh Hanmant Waghmare Brother	Inheritance Mr Soma -	0	
3	MAHARASHTRA SOLAPUR South Solpaur Hotgi	Land	1982	400000	Yes Joint Mr. Santosh Hanmant Waghmare Brother purchased in 1982 named in year 2000	Inheritance Mr Soma -	0	
4	UTTAR PRADESH GAUTAM BUDDHA NAGAR Cosmic Corporate park Sector 154, Noida	Others Lockable office	2014	1500000	Yes Sole	Purchase Cosmic Structure India -	0	

Mahesh
24.1.2022

SL NO.	Name of Khasra No., Village/City, Taluk, Sub-Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
5	MAHARASHTRA SOLAPUR North Solapur Gat No 28, Plot no 56 Pratap Nagar, North Solapur	Land	900000 2017	900000	Yes Sole	Purchase Pyramid Constructions -	0	
6	MAHARASHTRA SOLAPUR North Solapur Gat No 28, Plot no 57 Pratap Nagar,	Land	800000 2017	800000	Yes Sole	Pyramid Constructions -	0	
7	MAHARASHTRA PUNE Flat no 107, Meera Arcade, Sr No 1599, Dehu Alandi Road, Pune	Flat	2300000 2018	2300000	Yes Joint Mrs Shilpa Mahesh Waghmare Wife	Purchase AshwainKumar Wadilal Patel -	0	

Mahesh
24.1.2022

Date :

24-01-2022

temp_ch_255

Dr. Mahesh Hanmant Waghmare

Signature

SPECIALIST GRADE III

NATIONAL CENTRE FOR DISEASE CONTROL

NOTES:

1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.

4) The words 'No Change' or 'No Addition or As in previous year' may be avoided and all details filled up.

5) All Of to fill the form in duplicate.

Digitally signed by Dr. Mahesh
Hanmant Waghmare

Date: 2022.01.24 18:11:26 IST

Mahesh
24.1.2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

- | | |
|--|--|
| 1. Name of Officer (in full): <u>DR.S.VINOTHKUMAR</u> | 3. Present post held(with date) : <u>AD (Tech)</u> |
| 2. Service to which the officer belongs : <u>FSSAI</u> | 4. Present Pay: <u>Level 10</u> |
| 5. Date of Appointment : <u>06.08.21</u> | 6. Date of Birth : <u>29.06.1990</u> |

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nelli Village, Madhurantakam Taluk, Chengalpattu District Tamil Nadu State	0.38 Acre (Agriculture Land)	Rs.76,380/-	Rs.77,520/-	NA	Purchased from Mrs. S.Sraswathi, Mr.S.Varatharajan, Mrs.Jeya Lakshmi and Mr.Koteeshwaran on 27.09.2017	Rs.3000/- per Annum	NA

Signature

Name

डॉ. सि. विनोद कुमार/Dr. S.Vinothkumar
 भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण/FSSAI
 स्वास्थ्य एवं परिवार कल्याण मंत्रालय, भारत सरकार
 उत्तरी क्षेत्रीय कार्यालय, राष्ट्रीय खाद्य सुरक्षा, हिंदू तल,
 Northern Regional Office, National Food Lab., 2nd Floor,
 अहिंसा खण्ड-II, इन्दिरापुरम, गाजियाबाद-201014 (उ.प्र.)
 Ahinsa Khand-II, Indirapuram, Ghaziabad-201014 (UP)

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.



FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) : Dr. SANU JACOB
2. Service to which the officer belongs : DIRECTOR
3. Present Post held : DIRECTOR
4. Present Pay : Rs. 130600/- (Pay Level: 13)

	Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

1.	Strampickal house, Pallithode P.O., Cherthala, Alleppey District, Kerala	8.09 Ares land, 700 sq ft, 2 bedroom house	Inherited from wife's grandfather	32 lakhs	Smt. Annie John (wife)	Inherited from wife's grandfather	Nil	Nil
2.	I-2, VB Royale, Edappally, Ernakulam District, Kerala	2-BHK apartment, 950 sq. ft.	13 lakhs, purchased in 2006	26 lakhs	Smt. Annie John (wife)	Inherited from wife's mother	Nil	Nil
3.	A-6, Galaxy Arcade, Peediyakal Abdul Rehman Road, Near SRM Road, Kochi -	3-BHK apartment, 1250 sq. ft.	15 lakhs, purchased in 2007	38 lakhs	Smt. Annie John (wife)	Inherited from wife's mother	Nil	Nil

31 JAN 22



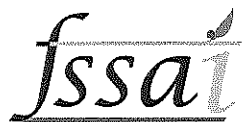
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) : Dr. SANU JACOB
2. Service to which the officer belongs : DIRECTOR
3. Present Post held : DIRECTOR
4. Present Pay : Rs. 130600/- (Pay Level: 13)

	Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

	682018							
4.	Panorama development, Survey No. 230/12, Near Mangaliya Temple, Seaport Airport Road, Kanayannur Taluk, Tripunithura, Ernakulam District, Kerala	2.02 Ares of land	7 lakhs, purchased in 2007	30 lakhs	Smt. Annie John (wife)	Inherited from wife's mother	Nil	Nil
5.	Srampickal house, Pallithode P.O., Cherthala, Alleppey District, Kerala	0.81 Ares of land	2.75 lakhs, purchased in 2016	4.5 lakhs	Smt. Annie John (wife)	Purchased	Nil	Nil

31 JAN 22




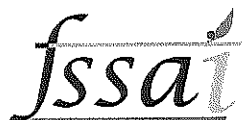
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) : Dr. SANU JACOB 3. Present Post held : DIRECTOR
2. Service to which the officer belongs : DIRECTOR 4. Present Pay : Rs. 130600/- (Pay Level: 13)

	Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

6.1.	Survey No. 1257/73, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	40.47 Ares of land	Inherited from my father (Ancestral Property) in 2020	35 lakhs	Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil
6.2.	Survey No. 1417/81, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	6.07 Ares of land with 1400 sq. ft. building	Inherited from my father (Ancestral Property) in 2020		Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil


31 JAN 22



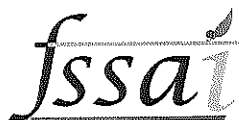
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) : Dr. SANU JACOB
2. Service to which the officer belongs : DIRECTOR
3. Present Post held : DIRECTOR
4. Present Pay : Rs. 130600/- (Pay Level: 13)

	Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

6.3.	Survey No. 753/95, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	49.78 Ares of land	Inherited from my father (Ancestral Property) in 2020		Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil
6.4.	Survey No. 757/95, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	7.08 Ares of land	Inherited from my father (Ancestral Property) in 2020		Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil
6.5.	Survey No. 581/16,	50.59 Ares of	Inherited from		Dr. Sanu Jacob	Inherited from my father	Nil	Nil

31 JAN 22




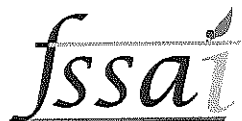
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) : Dr. SANU JACOB
2. Service to which the officer belongs : DIRECTOR
3. Present Post held : DIRECTOR
4. Present Pay : Rs. 130600/- (Pay Level: 13)

	Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	land	my father (Ancestral Property) in 2020		(self)	(Ancestral Property) in 2020		
7.	Resurvey 128/14-4, Mulanthuruthy, Ernakulam District - 682314, Kerala	6.98 Ares of land for House Construction	34.48 lakhs	50 lakhs	Jointly owned by Dr. Sanu Jacob (self) and Smt. Annie John (wife)	Purchased in 2020	Nil	Nil

Signature


31 JAN 22

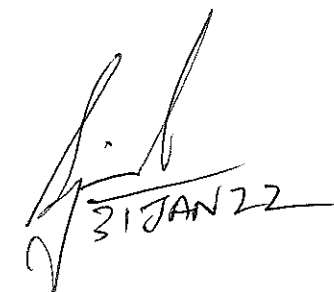


FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

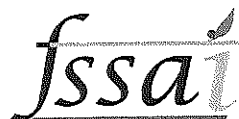
1. Name of the Officer (in full) : Dr. SANU JACOB
2. Service to which the officer belongs : DIRECTOR
3. Present Post held : DIRECTOR
4. Present Pay : Rs. 130600/- (Pay Level: 13)

	Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

Name : Dr. SANU JACOB
Designation : Director
Date : 31 January 2022



31 JAN 22



FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) : Dr. SANU JACOB
2. Service to which the officer belongs : DIRECTOR
3. Present Post held : DIRECTOR
4. Present Pay : Rs. 130600/- (Pay Level: 13)

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

Note:

- 1) *In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short-term lease also.
- 3) The declaration form is required to be filled in and submitted by every of Class I and Class II (Group 'A' and Group 'B') services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1995, [now rule 18 (1) of the CCS (Conduct) Rules, 1964] on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired, or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on the Government servant.
- 4) The wording 'No Change' or 'No Addition' or 'As in Previous Year' should be avoided and all details filed up.
- 5) AIS Officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

31 JAN 22

FORM
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR _____
AS ON 24/01/2022

1. Name of the officer (in full) : DVG HARI PRASAD KORUPOLU, FSSAI
 & Service to which the officer belongs
2. Present Post held MANAGER-IT Pay (pay band & Grade pay): Level 11 / 67,700/- Date of Birth: 09/01/1984

Name of District, Sub-Division Taluka and Village in which Property is situated	Land & Details of Property			If not is own name state in whose name held and his/her relationship to the Government Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise with date of acquisition and name with details of person/persons from whom acquired	Annual Income from property	Remarks; Please indicate details of permission obtained from department
	Housing	Land	Present Value *				
1	2	3	4	5	6	7	8
Visakhapatnam Ramaveram		200 sq yards Purchased on 06/08/2015	6,00,000/-		Purchased on 06/08/2015	KH2	

Place : D.V.K.
 Date: 24/01/22

Signature of Govt. Servant

Hari Prasad

In applicable clause to be struck out.

* In case where it is not possible to assess the value accurately the approximate given value in relation to present condition may please be indicated.

** Includes short term lease also.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) E.PRABHAKARAN
2. Service to which the officer belongs FSSAI
5. Date of Appointment 18-08-2021

3. Present post held(with date) ASSISTANT DIRECTOR - TECHNICAL (20-01-2022)

4. Present Pay PAY LEVEL - 10

6. Date of Birth 19-08-1985

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NO. 28, PADASALAI STREET URAPPAKKAM VILLAGE CHENGALPATTU TALUK, KANCHEEPURAM DISTRICT 603210	HOUSE WITH GROUND FLOOR AND FIRST FLOOR.	RS. 20,00,000	RS. 50,00,000	M. ELANGOAN, FATHER	INHERITED LAND AND BUILDING CONSTRUCTED	NIL	NIL

Signature 

Name E. PRABHAKARAN

Designation ASSISTANT DIRECTOR - TECHNICAL

Date 20-01-2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDINGN 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full)
2. Service to which officer belongs
5. Date of Appointment

Dr. Harinder Singh Oberoi

ICAR

31.12.2020

3. Present post held
4. Present Pay
6. Date of Birth

Advisor

Level 14

25.09.1967

Name of Dist. Sub_Divn. Taluk and Village or city in which property is situated (full location & postal address)	Name & details of property Housing, Lands and other buildings	Cost of construction /Acquireme nt (and year when purchased) including of land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to the Govt servant.	How acquired, whether by purchase, lease**, mortgage, in-heritance, gift of otherwise, with date of acquisition & name with details of person(s) from whom acquired).	Annual income from the property.	Remarks
Ludhiana, Punjab	Plot, D-204, South City	Rs. 7.5 Lakhs	Rs. 15 Lakhs	In own name	Plot through GPF withdrawal, personal savings, borrowings from parents, in-laws, friends and relatives	-	-
Purva Venezia, Near Mother Dairy, Yelahanka, B'lore - 560064	Flat No. P-802, Purva Venezia	Rs. 82 Lakhs	Rs. 85 Lakhs	Joint in own and spouse's name (Mrs. Himjyot Oberoi)	Flat purchased through GPF withdrawal, personal savings, borrowings from friends and relatives, loan from bank	Rs. 2,94,000	Annual rental income is being credited to my spouse's account for which she is filing IT returns separately.

Signature:

Name : Dr. HS Oberoi
Designation : Advisor
Date : January 27, 2022

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Joint Director
Indian Institute of Packaging,
Plot No. 21
Functional Industrial Estate
Patparganj, Delhi - 110092

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Shri Harish Kumar RK, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Harish Kumar RK, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) HARISH KUNAR . R . K . 3. Present post held (with date) Assistant Director (Tech.) 01/08/19
 2. Service to which the officer belongs Central Govt / IAS, Mumbai 4. Present Pay Pay Level - 10
 5. Date of Appointment 01/08/19 (Deputation) 6. Date of Birth 21/11/1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			nil				

Signature

Name Harish Kumar . R . K . 27/4/22

Designation Asst. Director (Tech.)

Date 27/4/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Section Officer, (Admn.),
Ministry of Health and Family Welfare,
Directorate General of Health Service,
Central Drugs Standard Control Organization,
FDA Bhawan, New Delhi - 110002.

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Dr. Inderjeet Singh Hura, Joint Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Dr. Inderjeet Singh Hura, Joint Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

Statement of Immovable property on first appointment/Annual return as on 31st December 2021

1. Name of officer (in full) and service: Dr Inderjeet Singh Hura 2. Service to which the officer belong :- Central Govt in deputation parent dept CDSCO
 2. 3. Pay: level 12(78800-209200) 4. Present Post held: Joint Director

Name of District Sub Division Taluk and Village In which property is situated	Name & Details Of property Housing ,Lands and other building	Cost of construction /Acquirement (and year when purchased)including of land in case of house and year when purchased	Present value	If not in own name, state in whose name holds and his/her relationship with the Government Servant	How acquired whether by (i) purchase, lease/mortgage inheritance gift or otherwise (ii) with date of acquisition and (iii) name with details of person/persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
1. S-8 Ajmer Road Beawar	1. Office premises in 72 yard (Commercial)	1. Purchase in 6 March 2006		1. Jointly Jasleen Kaur and Own name	1. 99 years Lease purchased on 6/3/2006	Approx 75 000/-	GPF Rs 2,97,000 vide F No 9.8 (ISF) GPF Dat dated 1/3/2006
2. 137, Prem Nagar Beawar	2. Residential	2. Purchase in 1995	1. Approx 15 Lakhs	2. Jointly Late Kesar Kaur (My Sister) and Own name	2. Purchase in 1995		GPF Rs 1,50,000 vide F No 9.8 (ISF) GPF Dated 7/10/2008
3. S-10 Ajmer Road Beawar	3. (Commercial)	3. Purchase in 2012	2. Approx 15 Lakhs	3. Jointly Jasleen Kaur and Own name.	3. 99 years Lease purchased In the year 2012		Bank Loan and saving, Loan (BOB Nirman Bhawan 90 Lakh + GPF (17 lakh) own + gpf (11 Lakh) spouse
4. C-158 Ashoka Enclave pt 2 Faridabad	4. Residential	4. Purchase in 2018	3. Approx 5 Lakhs 4. Approx. 1.3 Cr	4. Jointly Manpreet Kaur (Wife) and Own name	4. Purchase in 2018	Approx 75 000/-	+ppf (2.37 + 1 lakh) +FD/saving

Signature: Inderjeet Singh Hura
 Name and Designation Date DR Inderjeet Singh Hura
21/11/22

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

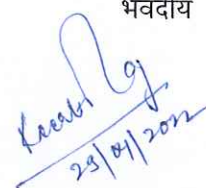
The Principal Chief Commissioner of Income Tax, Delhi
C.R. Building, I.P. Estate,
New Delhi - 110002

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Smt. Inoshi Sharma, Executive Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Inoshi Sharma, Executive Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR ENDING 31ST DECEMBER 2021

1. Name of Officer (in full) : INOSHI SHARMA
 3. Service to which the Officer belongs : IRS CADRE
 5. Civil List Code No. (in case of IRS officer) : 02015


2. Cadre & Batch: 2002
 4. Date of Birth : 09/12/1976
 6. Present Pay : Rs.153000

Name of District Sub-Division Taluk & Village or City in which property is situated	Name and details of Property Housing Lands and Other Buildings	Cost of Construction / Acquirement (and year when purchased) including of land in case of house	Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition & name with details of person/persons from whom acquired	Annual income from the property	Remarks
1.	2.	3.	4.	5.	6.	7.	8.
Mullahpur, SAS Nagar, Mohali- 140901,Punjab,	Plot in Greater Punjab Officers Coop House Building Society	5590000 (Possession 2018)	5590000	-	Purchase (2007) Greater Punjab Officers Coop House Building Society Ltd, Greater Punjab Officers Coop House Building Society Ltd,	-	-
Jal Vayu Vihar, Sector 25, Gautam Budh Nagar, Noida- 201301	Flat	-	4500000(Approx)	Mother Renuka Sharma	Inheritance (2012) P L Sharma (Father)	-	House rent goes to mother

Som Vihar, New Delhi-22	Flat	24000000 One- fourth share Rs. 60 lakh (2021)	24000000	Sh O P S Rao (Father in law) Smt Renuka Sharma (Mother) Chetan Rao (Husband)	Purchase (March 2021)	-	Intimation filed at the time of purchase
Raqba no 10 Harbast mp 324 Khatauni no. 168/336, Morni,Haryana,	Land-agricultural land	-	100000	P L Sharma (Father)	Inheritance (2012) P L Sharma (Father)	-	Property yet to be transferred in my name
Harbast no 326 Khewat no 92 khatauni no. 258/353, Mirzapur, Kharar, SAS NAGAR, Punjab	Land- agricultural land	-	600000	P L Sharma (Father)	Inheritance (2012) P L Sharma (Father)	-	Property yet to be transferred in my name

Dated: 17.1.2022

Place: Delhi


 Name- Inoshi Sharma
 Designation- Executive Director, FSSAI

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of Officer (in full): - Shri Subburaj M
2. Service to which the officer belongs: - Regional Analytical Laboratory, Kozhikoda, Kerala
3. Present post held: - Deputy Director, ER, Kolkata
4. Present Basic Pay:- 67,500/-
5. Date of appointment: 01.07.2019
6. Date of Birth: 06.05.1972

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature

Name:- Subburaj M

Designation: Deputy Director

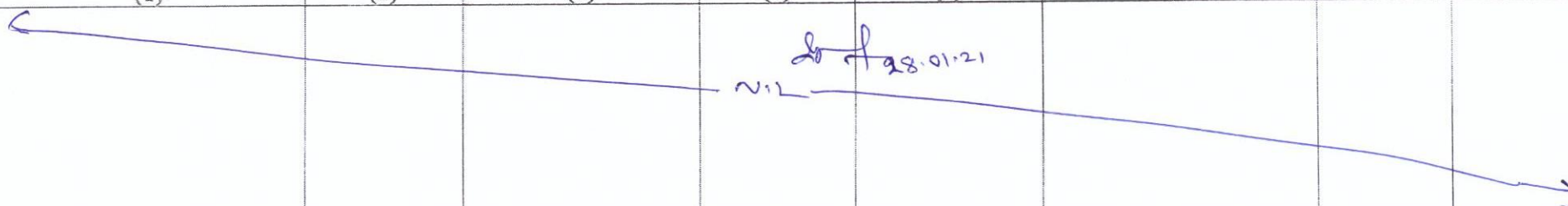
Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

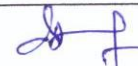
मुद्रांक नं. 10-01-2022
उप निदेशक/ Deputy Director
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण,
Food Safety & Standards Authority of India
(क्यादी और परिवार कल्याण मंत्रालय, भारत सरकार)
Ministry of Health & Family Welfare, Govt. of India
पूर्वी क्षेत्र, कोलकाता/ Eastern Region, Kolkata-700091

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 (AS ON 31.12.2020)

1. Name of Officer (in full) KUMARDESAW CHANDRASHEKAR 3. Present post held ASSISTANT DIRECTOR (Tech) PSSAI, ER, ko
2. Service to which the officer belongs NIL BIOTECH LIMITED, 4. Present Pay RS. 56,100/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
							

Signature



Name

KUMARDESAW CHANDRASHEKAR

Designation

Asst. Director, PSSAI, ER, KOLKATA

Date

28.01.21

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- AIS officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 AS ON 31.12.2021

1. Name of Officer (in full): - RAJESH SINGH

3. Present post held: - DIRECTOR, NR FSSAI

2. Service to which the officer belongs: - FOOD CORPORATION OF INDIA

4. Present Basic Pay /- Rs 142700/-Basic wef 1.1.2022

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Indirapuram, Ghaziabad, UP	SKE-218, Shipra Krishna Vista, Indirapuram	Rs 31.44 lakhs at the time of acquisition		Flat purchased jointly with father (not dependent)	Purchased from GDA. Registered in 2008 (loan repayment from LICHFL completed)	Nil	Nil
Koil, Aligarh, UP	M 115-116 Gram Devsaini 200 Sqmt plot	Rs 2.25 lakhs (Rs two lakh twenty five thousand only)		Richa Singh, Wife (Dependent)	Purchased from Shubha Singh Registered in 2012	Nil	Nil
Sector 1, GH05 Greater Noida, UP	Flat Unique 304, Paramount Emotions	Rs 36 lakhs		Jointly purchased with my wife Richa Singh	Flat booked in 2011 Purchased from Paramount. Registered in 2019 (Loan from HDFC Ltd continuing)	Nil	Nil

Signature

Rajesh Singh

Name:-

RAJESH SINGH

Designation: DIRECTOR-NR

Date:

27/1/2022

Note

- 1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Shri. Irmia Katamgari

3. Present post held(with date) Assistant

2. Service to which the officer belongs Food safety and

Director(Technical)

Standards authority of India

4. Present Pay Pay level-10

5. Date of Appointment 05.09.2019

6. Date of Birth 01.07.1985

Name of District, Sub Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature

K. Irmia

Name: SHRI. IRMIA KATAMGARI

Designation: ASST. DIRECTOR (TECH)

Date: 11.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Dr. J. JELIN
 2. Service to which the officer belongs FSSAI
 5. Date of Appointment 27.01.2021

3. Present post held (with date) Assistant Director (Technical)
 4. Present Pay Pay level 10 (56100-177500)
 6. Date of Birth 24.04.1979

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Thuvallur, Aradi, Paleripattu. [No. 19, 6 th Street, Laxan Nagar East, Aradi Ch- #1	House.	Yr- 2008 Cost - 36L	50L	-	By Purchase	-	-

Signature

Name Dr. J. JELIN

Designation Asst Director (Tech)

Date 24.01.22.

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

2560-HR
22/12/2021

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31-12-2020)

1. Name of the officer (in full) : Jaspreet Kaur
 2. Service to which officer belongs : Central Government
 3. Present Post held : Assistant Director (Technical)
 7. Section where employed : FSSAI NR, Ghaziabad
 4. Date of appointment : 31/7/2020
 5. Present pay : Pay level 10 Basic pay
 6. Date of birth : 14/12/1991 57800/-

Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
NIL -	NIL -	NIL -	NIL -	NIL -	NIL -	NIL -	NIL -

Signature : Jaspreet Kaur
 Name : Jaspreet Kaur
 Designation : Assistant Director (Technical)

Ad(s).
Asst(w)

Property returns

From : Jaspreet Kaur <jaspreet.k@fssai.gov.in>
Subject : Property returns
To : Madan Mohan Khantwal <madan.khantwal@fssai.gov.in>

Tue, Dec 21, 2021 01:32 PM
1 attachment

Sir,

Please find the attached letter related to property returns for FY 2021.

Regards,
Jaspreet Kaur
Designated Officer/ CLA (02)
(J&K, Ladakh, Rajasthan, Uttarakhand)



New Document(6) (1).pdf
454 KB

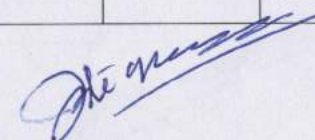
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01.01.2022

1. Name of Officer (in full) : Dr. Jestu George
2. Service to which the officer belongs: Central

3. Present post held : Deputy Director
4. Present Pay :Rs 78500 /-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Ernakulam, Parur, Parur, Alangad	Land- 17 cents	N.A	Rs. 1,87,00000 Appox	Own Name	Inherited property from my Father, Mr. M.D. George	Nil	Inherited property
Ernakulam, Aluva, Aluva Karumaloor	Land - 10 cents	1000000 Rs acquired in 12-03-2015	Rs. 40,00000 Appox	Own Name	Purchase , Rev Father Agustine Kadeparambil Rev Father Francis Xavier Thanikkaparambil	Nil	Procured before joining FSSAI

Signature



Name : Dr. Jestu George
Designation: Dy Director
Date: 20-01-2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- AIS officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) JITENDRA SINGH
 2. Service to which the officer belongs FSDA(UP)
 5. Date of Appointment 19.08.2020

3. Present post held(with date) Assistant Director (Tech.) 19.08.2020
 4. Present Pay 57800 (BP)
 6. Date of Birth 22.08.1983

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NILL	NILL	NILL	NILL	NILL	NILL	NILL	NILL

Signature

Jitendra Singh

Name JITENDRA SINGH

Designation ASSISTANT DIRECTOR (TECH)

Date 02.05.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

C

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) : **Jitha.K.K** 3. Present post held : **Deputy Director**
2. Service to which the officer belongs : **General Central Service** 5. Present Pay : **Rs. 88400 /- (Level -11)**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			Nil				

Signature :

Name :

Jitha.K.K

Designation :

Deputy Director

Date :

12.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Mrs. Jyoti Mukund Harne
2. Service to which the officer belongs FSSAI-WR, MUMBAI.M.S.
3. Present post held(with date) Assistant Director (Tech)
4. Present Pay Level 10
5. Date of Appointment 21/10/2021
6. Date of Birth 03/06/1977

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands, and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1) Kanjurmarg east, Mumbai M.S.	N.g royal park	55 lac	1.90 cr*	Myself	Self-occupied	---	
2) Belkhed, telhara, Akola M.S.	7 Ekar farm	Gifted by father	15 lac*	myself	Gifted by father	7 laes	

Signature *Jyoti Harne*

Name Jyoti Mukund Harne

Designation: Assistant Director (Tech)

Date 11/01/21

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 (AS ON 31.12.2021)

1. Name of Officer (in full): **Jyotsana Singh**

3. Present Post held: **Food Analyst**

2. Service to which the Officer belongs: **Central Government (Autonomous)**

4. Present Pay: **57800 (Basic Pay)**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Faridabad, Badkal Tehsil, Greenfield Colony, Sector 43	2nd Floor, B-1360, Greenfield Colony, Sector 43, Faridabad - 121010	Purchased in June 2019	Approx 75 Lakh	Rahul Singh Chauhan, Husband	Purchased from Ms. Teena Sharma	Nil	

Signature

Name :

Designation:

Date:

Jyotsana Singh
31.1.2022

Jyotsana Singh

Food Analyst

31.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.

2. Service to which the officer belongs FSSAI, SRO, CHENNAI

4. Present Pay PAY LEVEL 12

5. Date of Appointment 07-09-2020

6. Date of Birth 20.07.1976

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Plot No. 27, SAI LAXMI NAGAR, PART VI, THUNGAM VILLAGE, NEMMELI, THIRUVELLAI-KUNDRAM TALUK, CHENNAI DISTRICT TAMIL NADU.	VACANT LAND OF 1200 Sq. Ft.	PURCHASED IN THE YEAR 2016	10,00,000.00	ON OWN NAME	By PURCHASE	NIL	NA

Signature K. A. Arun Anand

Name Dr. K. A. Arun Anand

Designation JOINT DIRECTOR

Date 20.01.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

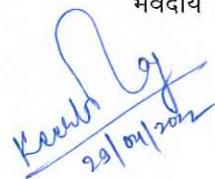
Director,
Animal Husbandry and Veterinary Services,
Veterinary Hospital Campus, No. 571,
Anna Salai, Nandanam, Chennai - 35.

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Dr. K Abirami, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Dr. K Abirami, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Dr. K. ABIRAM
 2. Service to which the officer belongs State Govt of Tamil Nadu
 5. Date of Appointment _____

3. Present post held (with date) Assistant Director
 4. Present Pay Pay level 10
 6. Date of Birth 02.06.1977

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Rasakkapalayam (vill) Pollachi (TA) Coimbatore (DC) Tamil Nadu	Land 1500 sqft	15.9.2014	3,00,000/-	-	Purchase	-	-

Signature

Name

Designation

Date

Dr. K. ABIRAM
Assistant Director
CHEMICAL
27.04.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) KEERTI RAS

2. Service to which the officer belongs _____

5. Date of Appointment 25/01/2021

3. Present post held(with date) Assistant Director (w.o.f. 25/01/2021)

4. Present Pay Basic Pay - Rs 57800/- (Level 10)

6. Date of Birth 16/04/1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Signature

Name

Designation

Date

Keerti Raj
Keerti Raj
Assistant Director
28/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

Immovable Property Return for Year: 2021

Employee Code	19031990KRIT	Employee Name	KRITI CHUGH
Designation	ASSISTANT SECTION OFFICER(ASO)	Cadre Unit	CIVIL AVIATION
Sub Cadre Unit	CIVIL AVIATION	IPR Year	2021
Pay Including G.P.	21740	CSL No.	

Details of Property

Property Address	Property Type	Area of Property	Cost of Construction/Acquirement (Rs.)	Year of Purchase	Extent of Interest/Share	Present Property Value (Approx.)	Property Ownership
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	
NIL	NIL	NIL	0		0 0	0	

How Acquired

Property Address	Mode of Acquiring	Date of Acquisition	Name of person from whom acquired	Address of person from whom acquired	Total annual income from the property	Remarks
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	
NIL	0				0	

Date of Online Submission: 05-01-2022

Kriti Chugh
05/01/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (In full): Dr. Krishna Methekar

3. Present post held :- Deputy Director

2. Service to which the officer belongs: - FSSAI, Western Region, Mumbai

4. Present pay:- Rs. 93,800/-

Name & District, Sub-division, Taluk & Village in which property is situated	Name & details of property housing, lands and other building	Cost of construction/ acquirement including land in case of house and year when purchased	Present value	If not in own name, state in which name held and his/her relationship to the Govt. servant	How acquired whether by purchase, lease, mortgage, inheritance, gift or acquisition and name with details of persons from which acquired.	Annual income from the property.	Remarks.
1	2	3	4	5	6	7	8
1.Flat No.303, Malkahre Classic, Shivneri Nagar, Ulka Nagari, Aurangabad		Rs.3,50,000/-	Rs. 32,00,000/-	Own	Purchased (Loan by Sate Govt.)	Nil	--
2.Flat No 304, Bldg., A-1, Raunak Park, Pokharan Road No.2, Majiwade, Thane (W)		Rs.50,65,000/-	Rs.98,00,000/-	Mrs.Parjakta Methekar and Me .	Purchased (Loan from ICICI Bank)	Nil	Residing

SIGNATURE.....

Name: Dr. K U Methekar

Designation: Dy. Director

DATE...24/01/2022.

13

- (04.09.2021)

20.01.2022

af

KUMARBSAN CHANDRASZKA

ASSISTANT DIRECTOR (Tech)

20.01.2022.

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

The Section Officer,
Military Secretary's Branch (MS-3B),
Integrated HQ of MOD (Army),
DHQ PO, New Delhi – 110011

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Lt Col Lejy Jacob John, Director working in Food Safety and Standards Authority of India on “deputation on Foreign Service terms” basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Lt Col Lejy Jacob John, Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01 Jan 2022

1. Name of Officer (in full) Lt Col Leiy Jacob John
2. Service to which the Officer belongs FSSAI
(on deputation from Indian Army)
3. Batch: Dec 2000
4. Present Pay: Level 12A

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Whitefield - Hoskote Rd, Kannamangala, 560067 Bengaluru, Karnataka.	Flat No B07-1001, Sandeep Vihar, AWHO	Rs 45 lakhs(2015)	Rs 80 lakhs (est)	In own name	Bought with loan taken from Army General Insurance Fund from the Army Welfare Housing Organisation	Rs 2 lakhs (est)	

Signature

Name

Designation

Date

Leiy Jacob John
 LT COL L J JOHN
 DIRECTOR
 01 JAN 2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Lily Prasad

3. Present post held(with date) CTO since 15th Jan, 2021 _____

2. Service to which the officer belongs FSSAI

4. Present Pay L13

5. Date of Appointment 08-12-2020

6. Date of Birth 24-04-1971

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Tronica City, Near Loni, Ghaziabad	Plot No B1/C-153, Tronica City, Ghaziabad	Cost of Land at the time of purchase – 3.6 L Date of Purchase - Jan, 2001 Cost of Construction – 19 L Construction Year - 2012	Not Evaluated	Owned by self	Purchased under the installment scheme of UPSIDC, Ghaziabad	NA	
2. Vaishali, Ghaziabad	UG4 (First Floor), Plot No 116, Sector – 6, Vaishali, Ghaziabad	Cost of flat – 6.8 Lakh Date of Purchase – Dec, 2005	Not Evaluated	Owned by Lily Prasad and Tanmoy Prasad (Husband)	Flat purchased under residential scheme through loan from HDFC Home Loan	NA	

Signature: 

Name: Lily Prasad

Designation: CTO

Date: 28/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01.01.2022

1. Name of Officer (in full) Dr M KANNAN

3. Present post held with Date; Deputy Director(5.5.2014)

2. Service to which the officer belongs; (General Central Service)DD, FSSAI, SRO, Chennai

4. Present Pay : **Rs. 91100 (Level 11)**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
84, Anna Salai, Erukancherry, Chennai-600118. S.No. 88/3B, TS No.6	Vacant Land 1525 sq.ft	Inherited property	Appx. 24 lakhs	In the name of M.Velmurugan, M.Kannan	Inherited from Mother to Sons	NIL	
34, Indra Gandhi Nagar, First street, Vyasarpady, Chennai-39 Field 45, Municipal 34-35	79 sq.mt land with building	Inherited property	Appx. 30 lakhs	In the name of M.Kannan	Inherited Property through ""BaagaPathiyathaividuthalaipathiram" from Siblings. Vide registration 3644/2016, dtd 20.7.2016 at Purasawalkam sub registrar office,	NIL	

Signature

Name M.KANNAN

Designation: DEPUTY DIRECTOR

Date 20.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Mrs. Aradhana Sanjay Nikam,
AO, CAO/Pers-1(B), Room No. 21,
'E' Block O/o JS (E & CAO),
DHQ PO, New Delhi - 110011

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Shri Madan Kumar Jha, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

29/04/22
(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Madan Kumar Jha, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2021 (AS ON 01/01/2022)

Name of the Officer (in full) : MADAN KUMAR JHA
(ID-A234063)

Present Post held : Assistant Director
(on Deputation to FSSAI)

DOB : 11-11-1971

Service : AFHQ CS ; Ministry/Department : FSSAI

Level in Pay Matrix : Level 10

Present Pay : Rs 61,300

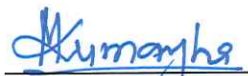
Name of district, Sub-division, Taluk and village in which the property is situated	Name and details of property – housing, lands and other building	Cost of construction/ acquirement including land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with detail of person/persons from whom acquired	Annual income from the property	Remarks
SHALIMAR GARDEN EXTENSION-II, SAHIBABAD, DISTT.- GHAZIABAD, UTTAR PRADESH 201005	RESIDENTIAL FLAT (FLAT NO F-4, PLOT NO A-31, AMBIKA PALACE)	Rs 24,90,000/- (18 Jun 2010)	Rs. 39 lakh (approx.)	N.A.	BY PURCHASE, 18 JUN 2010, FROM M/S AMBIKA BUILDERS & PROMOTERS, G-219, PREET VIHAR, DELHI	NIL (SELF OCCUPIED)	Transaction of Immovable Property noted vide CAO/A-2(A) letter No A/47697/ UDC/CAO/A-2(A) dated 20 Feb 2013.

1. *In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

2. ** Includes short term lease also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [(now rule 18(1) of the CCS (Conduct) Rules 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent of the Government Servant.

3. The wording "no change" or "no addition" or "as in the previous year" should be avoided and full details provided.

Signature 
Name : MADAN KUMAR JHA
Designation : ASSTT DIRECTOR
Office : Recruitment Cell, FSSAI
EMP ID : A234063
Date : 10 Jan 2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31-12-2020)

- | | | | |
|-------------------------------------|-------------------------------|--------------------------|------------------------|
| 1. Name of the officer (in full) | : MADAN MOHAN KHANTWAL | 4. Date of appointment : | 20-08-2019 |
| 2. Service to which officer belongs | : FSSAI | 5. Present pay : | PL-10, 67,000/- |
| 3. Present Post held | : ASSTT DIR (VIG/HR) | 6. Date of birth : | 03-09-1969 |
| 7. Section where employed | : HR DIVISION | | |

Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
Vill – Ramgarh, Mauja Sheesambara, Pargana- Pachchuwadun, District – Dehradun, Uttarakhand	---	178.47 Sq Mtr at Khasra No.972, Rakba No. 1921	Rs.3.00 lakh	Own name	Acquired by purchase on 20-06-2011 from : (i) Ms. Saraswati Thapliyal, R/o 48, Hathi Badkalan, District Dehraudn, Uttarakhand; (ii) Ms. Alka Bhatt, R/o 58, Arya Nagar, District Dehraudn, Uttarakhand; and (iii) Ms. Beena Devi, R/o Vill. Mothrowala, District Dehraudn, Uttarakhand;	NIL	

Signature :

Name : Madan Mohan Khantwal

Designation : Assistant Director

Date : 04-01-2021

Madan
04-01-2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31st DEC 2021

1. Name of Officer (in full): **Manish Nigam**

3. Present post held: **Assistant Director, FSSAI**

2. Service to which the Officer belongs: **Armed Forces Headquarters Civil Service Cadre**

4. Present Pay: **Level-10 (Basic Pay: Rs. 67,000/-)**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction / Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat No. B-205, Apex The Florus Apartment, Plot No. 18/GH-11, Sector-18, Vasundhara, Ghaziabad (Uttar Pradesh)-201012	Residential Flat	Cost of acquirement: Rs. 76,50,216/- Year of purchase: 2015	Rs. 80,00,000/- (approximately)	In the joint name of me and my wife Smt. Archana Nigam	Acquired by purchase through Home Loan received from Nationalized Bank	-- Nil --	-- Nil --

Signature

Manish

Name

Manish Nigam

Designation

Assistant Director

Date

03rd January 2022

Note


- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of officer (in full): DR MANISHA NARAYAN 3. Present Post held: Deputy Director
2. Service to which the Officer belongs: CCS 4. Present Pay: Level 11

Name of District Sub Division Taluk and Village or city - in which property is situated (full location & postal address	Name & Details of Property, Housing, Lands and other Buildings	Cost of construction/ Acquirement (& year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/her relationship to the Government Servant	How acquired whether by purchase, lease**/mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
Part-C 1st Floor, Usha Residency B-130, Sector-C, Maharagar, Lucknow.	Housing	₹ 2820000/- Year of Purchase 2011	₹ 65 Lacs Approx.	Joint ownership with Mother (Smt. Beena Narayan)	Joint purchase of flat with Mother from Sh. Vyom Varshney. - Financed by LIC HFL 2 partial contribution by mother.	NIL	-

1. *In case there is not possible to assess the value of accurately, the approximate value in relation to present conditions may be indicated.
2. **Includes short term leases also.

Signature: 
Name: DR MANISHA NARAYAN
Designation: Deputy Director
Date: 13th January, 2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Nagendranath Chiluvuru
 2. Service to which the officer belongs FSSAI - SRO / VSKP
 5. Date of Appointment 27/01/2021

3. Present post held (with date) Assistant Director (Tech.) as on 17/01/2022
 4. Present Pay Level - 10
 6. Date of Birth 11/08/1990

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
#10-13, Chiluvuru (PO), Duggirala (M), Guntur (D), AP PIN: 522 330	Plot: 1300 Sq.ft SBHK/2600 Sq.ft House (Approx.)	Plot was inherited from grand father. Construction with Joint home loan with Father. INR 20 Lakh	INR 60 Lakh	—	Building constructed on inherited/ ancestral plot	NIL	

from IDBI Bank & Savings of Self & Parents. 2020-2021

Signature Ch. N. L.
 Name 12/01/2021

Designation NAGENDRANATH CHILUVURU

DATE
 AUTHORIZED OFFICER
 Food Safety and Standards Authority of India
 Ministry of Health and Family Welfare
 Government of India
 Branch Office-Visakhapatnam

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Navneet Kaur
 2. Service to which the officer belongs Regular
 5. Date of Appointment 12/01/2021

3. Present post held (with date) Assistant Director (Tech)
 4. Present Pay 56100 PL(10)
 6. Date of Birth 31/07/1987

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -

Signature Navneet Kaur
 Name Navneet Kaur
 Designation AD (Tech)
 Date 04/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN AS ON 31.12.2021

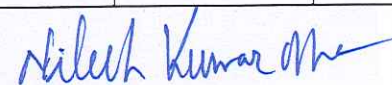
1. Name of Officer : Nilesh Kumar Ojha

3. Present post held : Assistant Director

2. Service to which the officer belongs : FSSAI

4. Present Pay :63100/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
-1	-2	-3	-4	-5	-6	-7	-8
Gautam Budh Nagar (U.P.) Greater Noida West Tech Zone - 4	Flat No. G-03, T-14 La Residentia Greater Noida West	Rs.29,75,425/- Booked in - 2010 Alloted in - 2016 Registry in- 2018	Rs.48,00,000/- as per registry papers	Jointly held by me and my wife Ms Arati Ojha	Purchase		

Signature : 
 Name : Nilesh Kumar Ojha
 Designation : Assistant Director
 Date : 04.01.2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Nilesh Madhubor Dhundale
2. Service to which the officer belongs FSSAI, W.R, MUMBAI
3. Present post held (with date) Assistant Director (Tech)
4. Present Pay PAY LEVEL 10 (56,100 - 1,77,500)
5. Date of Appointment _____
6. Date of Birth 30/06/1985

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature

Name

Designation

Date

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Nirmal Francis
2. Service to which the officer belongs FBSAI
3. Present post held (with date) Dy. Manager (12-08-2021)
4. Present Pay RS. 56,100/-
5. Date of Appointment 12-08-2021
6. Date of Birth 28-04-1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat No. 19D Pebanarest, Stadium Link Road Kaloan - 682019 Kannur Taluk Poonithooa village Ernakulam Dist. Kerala	Flat No. 19D Pebanarest Stadium Link Road Kaloan Ernakulam	RS. 75 Lakhs acquired on 2020	RS. 80 Lakhs	Joint name Remya Babu (spouse)	Purchase from IOCHS Ltd	-	Housing Loan of RS 50 Lakhs from Bank of India

Signature

Name

Designation

Date

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN AS ON 01.01.2022

1. Name of Officer (in full): Perumal Karthikeyan 3. Present post held: Joint Director
2. Service to which the officer belongs: Government 4. Present Pay: Pay level 12

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
6/61, Sector-6, Vaishali, Ghaziabad, U.P. 201010	LIG, flat.	4,65,000/-	20,00,000/-	Own Name	SBI Loan Rs. 4,65,000/- Date: 23.08.2004 Ms. Durgesh Misra, PVT Builder.	-	-
6/90, Sector-6, Vaishali, Ghaziabad, U.P. 201010	MIG, flat	26,00,000	35,00,000/-	Own Name	HDFC Loan Rs. 17,00,000 Date: 04.08.2010 Mr. Kulbhusan, PVT Builder.	-	-

Signature:

Name: P. Karthikeyan

Designation: Deputy Director

Date:

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- AIS officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR OF ASSESSMENT(As on 31.12.2021)

1. Name of the officer (in full and service to which he/she belongs)
2. Present Post held
3. Present pay
4. Date of Birth

: P. MUTHUMARAN
 : DIRECTOR, FSSAI, SOUTHERN REGION,
 ON DEPUTATION FROM FCI
 : Rs. 1,34,500/- (Basic Pay at Level 13 of CDA Scales)
 : 07.05.1970

Name of distt., sub-Divn., Taluk and village in which property is situated	Name & details of Property* Housing & other* Present Building/Land Value	In case owned/acquired Or inherited in the name of dependant/blood relation indiate his/her relationship with the Govt. Servant %	How acquired whether by purchase, lease, mortgage, inheritance, gift or otherwise date of acquisition and name with details of person from whom acquired	Annual income from the property	Remarks
Ancestral Property (1) PERIYAKULAM SUB DIVISION & TALUK KEELA VADAKARAI VILLAGE, THENI DIST TAMILNADU	(1) Residential House (Parents Live)	25% Share (from Paternal Grand Father)	INHERITANCE	NIL	No change since joining in FCI in 24.04.2010
(2) AS ABOVE	(2) MANGO ORCHARD 2.05 acres	- As above -	INHERITANCE	Rs. 1 Lakh in total depending on season	
(3) MAHABOOB NAGAR DISTRICT & TALUK as well as DIVISION, KONDUGURU MONDAL MAHADEVPUR VILLAGE	(3) Housing Plot No. 338 & 339 Acquired from developers M/s. City Heights Homes & Resorts Pvt. Ltd., Hyderabad, measuring 200 Sq.yards each of DECCAN HEIGHTS LAYOUT Rs. 1,60,000/- value in total	100% Share	Purchased in self's name in the year 2013 with prior approval of Employer	NIL	Purchased with prior intimation and approval of employer
(4) SHOLINGANALLUR SUB DIV. PALLIKARANAI VILLAGE, KANCHIPURAM DIST.	(4) Plot no. 4 & 5, measuring 1250 Sq.ft. each in Sy.No. 9, Ram Nagar South Extension	Acquired in the name of self	Plot No. 5 through HDFC Bank Loan in the year 2014, and Plot No. 4 through HDFC loan and disposal of Flat at B-175, 2nd Floor, BRIJ VIHAR, GAZIABAD, UP in the year 2017	NIL	
Ancestral Property (5) PERIYAKULAM SUB DIVISION & TALUK MAHATHMA GANDHI STREET VADAKARAI VILLAGE, THENI DIST.	(5) Plot No. 67 & 67/1, measuring 761 Sq.ft. - 50% notional share - sharing with brother. Rs. 8,50,000/-	50% share	INHERITANCE	NIL	Prior intimation submitted to employer and post transaction details also furnished ; awaiting approval.


 (P.MUTHUMARAN)
 DIRECTOR, RO, CHENNAI
 10.01.2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full): Pankaj Gera
2. Service to which the officer belong: Labour Bureau, Chandigarh
5. Date of Appointment: 09.01.2001

3. Present post held (with date): Investigator Grade II(09.01.2001)
4. Present Pay: Rs. 73200/-
6. Date of Birth : 11.05.1976

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
H.No. 1360 FFm Type D, Housing Board Colony, Bhadurgarh, Dist. Jhajjar, Haryana	Flat	Rs. 14.5 Lacs	Rs/ 20 Lacs (Approx)	Smt. Jyoti Khattar, Wife	Allotted by Housing Board Haryana in draw of lots in 2006	NIL	Possession was given in 2010 by Housing Board Haryana on hire purchase basis.
H. No. 99, Pocket C-3, DDA MIG Flats, Keshav Puram, Delhi-110035	Flat	Rs. 92.5 Lacs	Rs. 92.5 Lacs	Jointly owned with Smt. Jyoti Khattar, Wife	Purchased in re-sale from Shri Narender on 18.07.2017.	NIL	Purchased by taking Loan from SBI. Withdrawl was also taken by my wife from her GPF account.

Signature: *Pankaj Gera* 6/1/22

Name : Pankaj Gera

Designation: Investigator Gr.II

(presently on deputation as Assistant Director)

Date : 06.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly
- 5) To be submitted in triplicate

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) PANKAJ KUMAR MEENA

2. Service to which the officer belongs _____

5. Date of Appointment 25-01-2021 (A/N)

3. Present post held (with date) ASSISTANT DIRECTOR (TECHNICAL)

4. Present Pay 5400/- (Level -10)

6. Date of Birth 24-08-1987

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
<u>Nil</u>							

Signature Pankaj

Name PANKAJ KUMAR MEENA

Designation ASSISTANT DIRECTOR (TECHNICAL)

Date 28-01-2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of Officer (in full): Partha Das Mohapatra 3. Present Post held (with date): Deputy Director (as on 31.12.2021)
2. Service to which the Officer belongs: Tea Board 4. Present Pay: 74000
5. Date of Appointment : 24.06.2019 5. Date of Birth : 09.05.1988

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and Other Buildings	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat D3 , Balarampur Enclave , Saheed Nagar , Bhubaneswar , dist- khordha , State – Odisha -751019	Flat (2 BHK)	62, 50,000/-	65,00,000/-	Not Applicable	Through Bank housing Loan	NIL	NIL

Signature: Partha Das Mohapatra
 Name: Partha Das Mohapatra
 Designation: Deputy Director
 Date: 20/4/2022

Immovable Property Return for Year: 2021

Employee Code	18031971PARV	Employee Name	PARVEEN JARGAR
Designation	UNDER SECRETARY	Cadre Unit	***DEPUTATION***
Sub Cadre Unit	***DEPUTATION***	IPR Year	2021
Pay Including G.P.	27050	CSL No.	6994

Details of Property

Property Address	Property Type	Area of Property	Cost of Construction/Acquirement (Rs.)	Year of Purchase	Extent of Interest/Share	Present Property Value (Approx.)	Property Ownership
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	PLOTS	66.88 sq.meter	350000	2008	0	1000000	SELF
1074 Delhi Northwest DELHI 110035	HOUSING	Tri Nagar	500000	2018	100	5500000	SELF
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	PLOTS	66.88 sq.meter	350000	2008	0	1000000	SELF
1074 Delhi Northwest DELHI 110035	HOUSING	Tri Nagar	500000	2018	100	5500000	SELF
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	PLOTS	66.88 sq.meter	350000	2008	0	1000000	SELF
1074 Delhi Northwest DELHI 110035	HOUSING	Tri Nagar	500000	2018	100	5500000	SELF

How Acquired

Property Address	Mode of Acquiring	Date of Acquisition	Name of person from whom acquired	Address of person from whom acquired	Total annual income from the property	Remarks
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	Purchase	07/07/2008	Veena Gandotra	B 19, Sector 12, Noida	0	
1074 Delhi Northwest DELHI 110035	Gift	27/11/2018	Kasturi Devi Mother	1074, Tri Nagar Delhi 110035	0	Parental House gifted by Mother
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	Purchase	07/07/2008	Veena Gandotra	B 19, Sector 12, Noida	0	
1074 Delhi Northwest DELHI 110035	Gift	27/11/2018	Kasturi Devi Mother	1074, Tri Nagar Delhi 110035	0	Parental House gifted by Mother
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	Purchase	07/07/2008	Veena Gandotra	B 19, Sector 12, Noida	0	
1074 Delhi Northwest DELHI 110035	Gift	27/11/2018	Kasturi Devi Mother	1074, Tri Nagar Delhi 110035	0	Parental House gifted by Mother

Date of Online Submission: 03-01-2022

Date:.....

Signature:.....

Parveen Jaagar

JD-RCD

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) PAYEL MAJI
 2. Service to which the officer belongs FSSAI
 5. Date of Appointment 14/01/2021

3. Present post held (with date) ASSISTANT DIRECTOR (TECHNICAL) (14/01/2021)
 4. Present Pay 56100 (Level 10)
 6. Date of Birth 08 FEB 1990

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
DIST: PASCHIM BARDHAMAN MOUBA - KANYAPUR	LAND (LR PLOT - 521)	YEAR - 2019	6,60,001	IN OWN NAME	PURCHASE	NIL	Present value not known.

Signature Payel Maji

Name PAYEL MAJI

Designation ASSISTANT DIRECTOR (TECH)

Date 31/01/2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Ms. Aradhana S Nikam,
AO, CAO/P-1(B), Room No. 21,
'E' Block O/o (E & CAO), DHQ PO,
New Delhi-110011

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in **original**) for the year **2021** (as on 31.12.2021) in respect of Shri Prabhat Kumar Mishra, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Prabhat Kumar Mishra, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

Statement of Immovable Property Return for the year ending December 2021 (as on 31.12.2021)

1. Name of Officer (In Full) : **PRABHAT KUMAR MISHRA.**

3. Present post held: **ASSISTANT DIRECTOR (on deputation in FSSAI)**

2. Service to which the Officer belongs: **AFHQ CIVIL SERVICES.**

4. Present Pay: **Rs. 67000/-Basic + Allowances**

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(i) Shalimar Garden, Extn.-2, Sahibabad, Ghaziabad (UP)	L.I. G. Flat at C-61/L-1, Shalimar Garden, Extn. -2, Sahibabad, Ghaziabad(UP)	Rs. 4.40/- lacs., Year-2003	Approx. value Rs 18 lacs.	NA	By purchase from M/s J.D. P Construction Pvt. Ltd. in the Year 2003	Nil	NA
(i) Shalimar Garden, Extn.-2, Sahibabad, Ghaziabad (UP)	M.I. G. Flat at A-179/204, Shalimar Garden, Extn. -2, Sahibabad, Ghaziabad(UP)	Rs. 18/- lacs., Year-2009	Approx. value Rs 27 lacs.	NA	By purchase from M/s Tushar Construction. in the Year 2009	Nil	NA

Signature



Name: Prabhat Kumar Mishra

Designation: Assistant Director

Date: 27.01.2022

Note:

- * In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- ** Includes short term lease also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules 1955, [now rule 18(1) of the CSS (Conduct) Rule, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage either in his own name or in the name of any members of his family or in the name of any other person dependent on government servant.
- The wording 'No change' or 'No addition' or 'as in the previous year' may be avoided and all details filled up.
- AIS Officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Pradeep Kumar Jain
2. Service to which the officer belongs AFHQ Civil Service
3. Present post held (with date) Assistant Director (on deputation)
in FSSAI (HQ)
wef 01.10.2019
4. Present Pay Rs. 63100/- (Pay level-10)
5. Date of Appointment 28.02.1993
Assistant
wef. 07.10.2011
6. Date of Birth 28.11.1970

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Sector-1, Greater Noida (West) Dist. Gautam Budh Nagar, UP-201306	Flat (Size 1090 sq ft) No. B-1009 Aco city Sector-1	Rs. 38.90 lacs in 07/2017	Rs. 45/- lacs (Approx)	Joint Name (Self & wife)	Directly purchased from builder in June, 2017	—	—

Signature

Name

Designation

Date

Pradeep Kumar Jain
Pradeep Kumar Jain
Asst Director (on dep)
11-01-2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full)- PRAFUL RANJAN

3. Present post held - DEPUTY DIRECTOR

2. Service to which the officer belongs - FSSAI Administrative and Finance Cadre

4. Present Pay - Pay Level -11 (6)

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Ghaziabad, Rajnagar Extension, Uttar Pradesh, PIN-201017	UNINAV HEIGHTS, Flat No. D-1107	Rs.49,60000/- (Forty Nin Lakh and Sixty Thousand) Year-2019	Rs,55,00000/- (Fifty Thousand)	Jointly in my own and my spouse (Shweta Rani) name.	Purchased from Uninav Developers Pvt. Ltd.	Nil	-

Signature
28/01/2022

Signature

Name -PRAFUL RANJAN
Designation-DEPUTY DIRECTOR
Date-28.01.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- AIS officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.

File No. A-12011/2/2018-FSSAI(Admin) — 1827
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare
Benfish Tower, 6th Floor, 31 G.N. Block, Sc-5,
Salt Lake, Kolkata-700091

Date: - 17.01.2022

To,
The Deputy Director (HR),
Food Safety and Standards Authority of India,
FDA Bhawan, Kotla Road,
New Delhi - 110002

Sub:- Submission of Immovable Property Return(IPR) for the Year-2021

Sir,

This is in reference to your OM No-34011/1/2021-HR-FSSAI dated 27.12.2021 regarding subject mentioned above.

The IPR in respect of Col. Pramod Dahitule, Regional Director is enclosed herewith for your perusal please.

Yours faithfully


Sumeysh Krishnan
Deputy Director
FSSAI-Kolkata
17 Jan 22

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)


1. Name of Officer (in full) : **COL DAHITULE PRAMOD SHAHAJI** 4. Present post held : **Regional Director Eastern Region**
 2. Service to which the Officer belongs to : **Food Safety And Standards Authority of India (On Deputation)** 5. Present Pay: **Rs 1,97,600/- Basic Pay**
 3. Date of appointment : **13 August 2019** 6. Date of birth : **24th Nov 1971**

Name of District Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & details of Property Housing, Lands and Other Buildings	Cost of construction / Acquisition (and year when purchased) including of land in case of house and year when purchased.	Present value	If not in own name, state in whose name held & his/her relationship to the Govt Servant.	If not acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person (s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8
—	—	—	NIL	—	—	—	—

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) from the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his

कर्नल प्रमोद दाहितुले
Col Pramod Dahitule
 निदेशक, एफ एस एस ए आई
Director, FSSAI
 पूर्वी तथा उत्तर पूर्वी क्षेत्र, कोलकाता
Eastern & North Eastern Region, Kolkata

Signature: 
 Name : Col Dahitule Pramod Shahaji
 Designation : Regional Director ER
 Dated: 14 Jan 2022

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Commissioner of Food Safety and Principal Secretary
Department of Food Safety And Drug Administration,
9, Jagat Narain Road Lucknow,
Uttar Pradesh.- 226018

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Smt. Prasansa Singh, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

29/04/2022

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Prasansa Singh, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) PRASANSA SINGH
2. Service to which the officer belongs FSDA, Govt. of U.P.
5. Date of Appointment 11.04.2016

3. Present post held (with date) Assistant Director (Tech.) w.e.f 17th Aug 2021
4. Present Pay Pay level 10 (Rs. 56100-177500)
6. Date of Birth 24.07.1990

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	<u>NIL-</u>						

Signature Prasansa

Name PRASANSA SINGH

Designation AD (Tech)

Date 31.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Preeti

2. Service to which the officer belongs FSSAI

6. Date of Appointment 18/08/2021

3. Present post held (with date) Assistant Director (Tech.)

4. Present Pay Pay level 10

6. Date of Birth 12/05/1991

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature

Name

Designation

Date

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.



2022-73196-82109533345734665

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01st January 2022

1. Name of Officer (in full) : Ms. Pritee Chaudhary

2. Service to which the Officer belongs : IRS-CBEC

3. Cadre & Batch : CENTRAL SERVICES - 2006

4. Present Pay : 134500

SL NO.	Name of Khasra No., Village/City, Taluk, Sub-Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
1	MAHARASHTRA, Nashik, Adgaon, Nashik, adgaon, Khasara no. 1420, Adgaon 422003	Land, Agricultural Land	25,68,300, 2012	7000000	No, Rajiv Jain IPS, Husband, Husband being a Govt Servant declared by him as well in IPR	Purchase, RamBhau Madhukar Jadhav - 20/06/2012	nil	1. Rs. 8,80,000 paid through savings of Salary of Husband Sh. Rajiv jain, IPS 2. Rs. 6,16,040 paid from savings of my salary as interest free loan to Husband 3. Rs. 5,70,000 paid through retrieval of invested money from MPMCHS, Lohegaon, Pune (Sum taken as interest free loan by my Husband from me; Amount comes from the savings of my

SL NO.	Name of Khasra No., Village/City, Taluk, Sub-Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
								salary Account) 4. Rs. 5,50,000 paid by the sale of Streedhan as interest free loan to my Husband All payment made through Cheques 5. land use alteration in Distt. plan in 2017-18

Date : 05-01-2022

3012

Ms. Pritee Chaudhary

Signature

ADDITIONAL COMMISSIONER

NOTES:

1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.

Signature Not Verified
The words 'No Change' or 'As Addition or As in previous year' may be avoided and all details filled up.

5) All Officers are required to fill the form in duplicate.

Digitally signed by Ms. Pritee
Chaudhary
Date: 2022.01.05 12:10:58 IST



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) PRITHA GHOSH
2. Service to which the officer belongs _____
5. Date of Appointment _____

3. Present post held (with date) DEPUTY DIRECTOR
4. Present Pay (Net) 1,14,551/- PM
6. Date of Birth 22-09-80

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NA	NA	NA	NA	NIL

Signature

[Signature]

Name

Pritha Ghosh

Designation

Deputy Director

Date

31/01/22

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

[Signature]
31/01/2022
Sd/- G. S. S. S.

प्रथम नियुक्ति के समय से वर्तमान वर्ष (2021) तक स्थायी संपत्ति का विवरण
STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR (2021) OF ASSESSMENT

1. अधिकारी का नाम (पूरा नाम लिखें तथा वह किस सेवा से संबंध है यह भी बताएं)
Name of the officer (in full and service to which he/she belongs) : Mr. PUSHUP VANAM
(किस सेवा से संबंध है) : FCI
(Service to which Officer belongs) : ASSISTANT GENERAL MANAGER
2. वर्तमान पद : QC
Present post held :
3. वर्तमान वेतन :
Present pay :
4. जन्मतिथि : 01/10/1979
Date of Birth :

क्रम संख्या S.No.	जहां संपत्ति स्थित है उस जिला, सब डिवीजन, तालुका और गाँव का नाम Name of District, sub- Division, Taluk and Village in which property is situated.	संपत्ति का नाम तथा ब्यो मकान तथा अन्य* भवन भूमि का वर्तमान मूल्य Name % details of Property* Housing & others* Present Building/land Value	आश्रित/रक्त संबंधी के नाम मे प्राप्त/अर्जित या उत्तराधिकार मे प्राप्त संपत्ति के मामले मे सरकारी कर्मचारी के साथ उसका संबंध बताएं % In case owned/acquired Or Dependent/Blood relation indicate his /her relationship with the Govt. Servant%	कैसे अर्जित की, क्या खरीद लिज, बंधक उत्तराधिकार, उफर अथवा अन्यथा अधिग्रहण की तारीख और ब्यौरे सहित उस व्यक्ति का नाम बताएं जिससे अधिग्रहण की How a acquired whether by purchase, lease, mortgage, inheritance, gifts or otherwisedate of acquisition and name with details of person from whom acquired @.	संपत्ति से होने वाली वार्षिक आय। Annual Income from the property.	टिप्पणी Remarks
1	HARYANA, REWARI, Rewari, Dahina, Mandola, VPO MANDOLA Distt Rewari Haryana ,	Land, Ancestral Agricuture land 1crore	Yes, Joint, VIKAS KUMAR, Brother, Approx 5 acres Agriculture land	Inheritance, UDEBHAN, UDEBHAN S/o Nirbhay Singh VPO MANDOLA Rewari	30000	Ancestral Property

	123103					
2	HARYANA, GURGAON, Gurgaon Haryana..., 1235 sector 9a Gurgaon , 122001	House 17500000	Yes, Joint, ALKA YADAV, Wife	Purchase, Satish Kr Yadav, Satish Kr Yadav , Rohtak	nil being used for residence purpose	nil

टिप्पणी- भारतीय खाद्य निगम (कर्मचारी व्रन्द) विनियमों के विनियम 48 के अंतर्गत सेवा मे प्रथम नियुक्ति से समय निगम के प्रत्येक कर्मचारी के लिए फार्म का भरा जान और प्रस्तुत करना आवश्यक है। इसके बाद प्रत्येक बारह महीने के अंतराल के बाद इसे प्रस्तुत किया जाये। इसमे ऐसे सभी प्रकार की स्थायी संपत्ति का पूरा ब्योरा दिया जाये जो कि अपने स्वागित्व कि है, अधिग्रहित है अथवा उत्तराधिकार मे प्राप्त हुई है अथवा उसके द्वारा लिज अथवा बंधक की गई है अपने नाम मे अथवा अपने परिवार के किसी सदस्य के नाम मे अथवा किसी अन्य व्यक्ति की नाम में।

NOTE: - The declaration form is required to be filled in and submitted by every employee of the Corporation under regulation 48 of the Food Corporation of India Staff Regulations on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

तारीख
Date: 27/01/2022

हस्ताक्षर
Signature : Mr. PUSHP VANAM
SH045187C
FCI- REGIONAL OFFICE
(CHATTISGARH)

* यदि परिशुद्ध मूल्य का अंकलन संभव है तो मौजूदा स्थिति में अनुमानित मूल्य का उल्लेख करें।

* In cases where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated. % जो लागू न हो उसे काट दे।

%In applicable clause to be struck out.

@अल्पावधि लिज भी शामिल है।

@ Includes short term lease also.

Signature Not Verified

Digitally signed by Mr. PUSHP
VANAM

Date: 2022.01.27 15:34:52 IST



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of Officer (in full): Pushpinder Jeet Kaur
 2. Service to which the officer belongs - Technical
 3. Present post held Deputy Director
 4. Present Pay - 63100/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Amrapali Smart City Developers, GH-02, Sector- 4, Noida Extension/Greater Noida. Gautam Budh Nagar (U.P)	Amrapali Smart City Developers, M7-1006, GH-02, Sector- 4, Noida Extension/Greater Noida. GautamBudh Nagar (U.P)	Flat booked in 2010 @ 18 Lacs	18 Lacs	Self & Spouse(Narinder Singh)	Possession not yet acquired Booked through Amrapali Group Corporate tower C-56/40, Sector -62, Noida- 201301	NIL (Under Construction)	(Under Construction) Booked by taking loan from LIC HFL, Noida
Plot number- 64 Old Dashmesh Nagar Near Kaki Pind Jalandhar (Pb.)	House no. 64 Old Dashmesh Nagar, PO Dakoha, Near Kaki pind Rama Mandi 144023 Jalandhar , Punjab	Plot Purchased & House Constructed in June 2015 @ 38Lacs	38 Lacs	Self & Spouse(Narinder Singh)	Purchased from Shri Kewal Chand Paul House Number- 76, Old Dashmesh Nagar PO Dakoha, Rama Mandi 144023, Jalandhar Punjab	Nil (Self Occupied)	Purchased by taking housing loan from Bank of India, Jalandhar(Pb.)
C-804, Prateek Laurel, Sector-120, Noida. Gautam Budh Nagar (U.P)-201304	C-804, Prateek Laurel Sector-120, Plot No. GH01 Noida-201301	Flat purchased in 2021 @ 73.5 Lacs	73.5 Lacs	Self & Spouse(Narinder Singh)	Purchased in re-sale from Smt. Renu Chaturvedi W/o Shri Dhananjay Chaturvedi R/o Q-456, SECTOR-21Noida, Gautam Budh Nagar (U.P)-201304 on 30.01.2021	Nil (Self Occupied)	Purchased by taking loan from HDFC bank and some personal savings.

Signature

Name

Designation

Date

Pushpinder Jeet Kaur
DB.
21/1/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

HR-938
29/04/2022

1. Name of Officer (in full) Dr. Rahul Warhadpande 3. Present post held(with date) Assistant Director (Technical)
2. Service to which the officer belongs Maharashtra, A. D. 4. Present Pay 73,900/-
5. Date of Appointment On Deputation since 30/7/2020 6. Date of Birth 13/03/1982

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat No 404, Princess Crown Apartment, Haveli Nagar, Rajnandgaon, Chhattisgarh.	Flat No 404, Princess Crown Apartment	Rs 22,00,000/-	Rs 30,00,000/-	Wife :- Sweeta Singh	Purchase	- Nil -	- N.A. -

Signature

Name

Designation

Date

Dr. Rahul Warhadpande
A. D. (Technical)
29.04.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

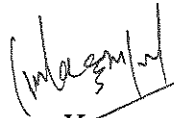
15/05/2022
St. Gaurav

F.No. Misc./ED(HR)/FSSAI/2022

Please find enclosed a statement of Immovable Property Return in respect of undersigned as on 1st January, 2022.

It is requested that the same may please be taken on record and forwarded to my Cadre Controlling Authority at the following address:

Under Secretary, IIS
A Wing,
Shastri Bhawan
New Delhi – 110001.


(Rajeev Kumar Jain)
Executive Director
28th January 2022

DD(HR)

18549/2022/HR-FSSAI

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)/1.1.2022

1. Name of Officer (in full)- RAJEEV KUMAR JAIN (IRLA 13845)
 2. Service to which the officer belongs – Indian Information Service

3. Present post held – EXECUTIVE DIRECTOR
 4. Present Pay - Pay Level - 15

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1. A- 299, Sector 46 NOIDA Dist- Gautam Budh Nagar (U.P.)	House constructed on plot size 250 Sq.m.	Land cost - Rs 9 lakh Cost of construction Ground Floor - Rs 21 lakh 1st & 2nd Floor - under construction	Rs 160 lakh	own name	Land allotted by NOIDA Authority on lease for 99 years	NIL
2. House No 543 (Earlier No 308) Gandhinagar Lalitpur (U.P.)	House constructed on plot size of approx 225 Sq.m	Purchased in 1981	Rs 20 lakh	Jointly with Younger brother	Purchased in 1981 (financed by father)	NIL

Signature

Name - RAJEEV KUMAR JAIN
 Designation - EXECUTIVE DIRECTOR
 Date - 28.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
 2) ** Includes short term leases also.
 3) The declaration form is required to be filled by the officer in the prescribed form of Statement of Immovable Property Return for the year 2021 (as on 31.12.2021) / 1.1.2022.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) **Rakesh Kumar**

3. Present post held (with date) **Director**

2. Service to which the officer belongs **FSSAI**

4. Present Pay **Rs. 123100 (Level 13)**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
House No..... Pocket- C Sector- 12A Gurugram Pin-122001	Contracted house of 100sq. yard free hold plot.	Plain Plot acquired in 2011-12 Purchased Price- Rs.20 lakh Constructed in 2014-15	Present value approx. Rs.1.25Cr	Shared ownership with spouse.	Purchased through a broker from an individual with personal savings and Rs.10 lakh loan from LIC housing finance company.	NIL	Self-occupied

Signature **सुरेश कुमार / RAKESH KUMAR**

Name **निदेशक / Director**
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)

Designation **भारत सरकार / Government of India**

Date **एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002**
FDA Bhavan, Kotla Road, New Delhi-110002

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) RAKESH TALURU
 2. Service to which the officer belongs FSSAI
 5. Date of Appointment 25.01.2021

3. Present post held(with date) Assistant Director (25.01.2021)
 4. Present Pay Level 10 - 56,100
 6. Date of Birth 14.06.1989

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	No immovable property

Signature

Rakesh T.

Name

Rakesh Taluru

Designation

Assistant Director

Date

24.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Ratna Shrivastava
 2. Service to which the officer belongs Government (FSSAI)
 3. Present post held (with date) AD (Tech) Since 12/1/2020
 4. Present Pay 56100 (Level-10)
 5. Date of Appointment 12/1/2020
 6. Date of Birth 06/05/1989

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
village parsonda Tehsil & Distt. Chhazibad	Plot No. 009, Kadam-B shalimar city	31 lakh (approx) Purchased in 2017	40 lakh (approx)	Self & spouse	Purchased from M.R. Poojari Realtree Rt. Hd.	Nil	Home loan from SBI, Kankardoma Delhi Branch

Signature Ratna
 Name Ratna Shrivastava
 Designation Assistant Director (Tech.)
 Date 13/01/2022

Note

- 1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
 2) ** Includes short term leases also.
 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
 4) All columns should be filled duly typed neatly.
 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) RAVINDER KUMAR VARULA
2. Service to which the officer belongs AFHQ CIVIL SERVICES
3. Present post held (with date) ASSISTANT DIRECTOR
Condeputation with FSSAI
4. Present Pay ₹ 63100/-
5. Date of Appointment 15.10.1998
6. Date of Birth 30.11.1975

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				NIL			

Signature Ravinder Kumar Varula 19.01.22
 Name Ravinder Kumar Varula
 Designation Assistant Director
 Date 19.01.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

3. Name of Officer (in full) Ravinder Kumar

3. Present post held Assistant Director (on Deputation)

4. Service to which the officer belongs AFHQ Civil Service (MOD)

4. Present Pay Rs. 67,000/- in PB-10

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of Construction / Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from properly	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
BA/75-B, LIG DDA FLATS, JANAKPURI, NEW DELHI-110058	DDA LIG FLATS	In Dec, 1999	Approx. Rs. 50 Lakhs in Mkt.	Own Name	Direct purchase from owner Smt. Rukmani Devi W/o late Sh. S.N. Prasad in Dec-1999	NIL	NIL

Signature

Name

Designation

Date

Ravinder Kumar
RAVINDER KUMAR

Assistant Director

06.01.2022

Note

- 7) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 8) ** Includes short term leases also.
- 9) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18 (1) of the CCS (conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, wither in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 10) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 11) AIS officers are requested to fill the form in duplicate.
- 12) All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) REMYA K KUMAR
 2. Service to which the officer belongs AFHQ Cadre
 5. Date of Appointment 20 Oct 2010

3. Present post held (with date) Assistant Director (on depts)
SO (AFHQ)
 4. Present Pay Rs 63100
 6. Date of Birth 29-06-1985

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	NIL			NIL			

Signature

Name

Designation

Date

Remya K Kumar
05/01/2022
Remya K Kumar
Asst Dir (FSSAI)
SO (AFHQ)
05/01/2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

AD (HR)

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

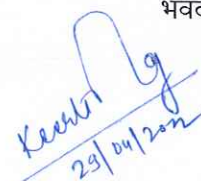
Scientist C (Elect.)/AO (I/C),
For Sc. In-Charge, National Test House (ER),
Kolkata, Block – CP, Sector – V,
Kolkata – 700 091

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Smt. Richa Kundra, Assistant Director, working in Food Safety and Standards Authority of India on “deputation on Foreign Service terms” basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Richa Kundra, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1.Name of Officer (in full) - Mrs RICHAK KUNDRA

3. Present post held(with date)- Assitant Director(Technical)

2.Service to which the officer belongs - Group A ,Gazetted

4. Present Pay - ₹ 84,900/- basic Group 10

5. Date of Appointment -On Deputation from 20 July ,2021

6. Date of Birth - 23.07.1971

Name of District, Sub Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value +	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase,lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Mauza Umred District Nagpur, Maharashtra	Plot No.192, 193sq.m. Residential	2.5 Lakh,25-4-2011	Rs.6-7 Lakhs	Self name	ThruPrivate Party M/sGauri Stones crusher and construction, Umred (No official relation)	Nil	Due intimation was given under Rule18(2) of CCS Conduct rule
SectorB-5 & B-6 ,Tronica City LoniGhaziabad ,U.P.	Plot No.C-200, 165.6sq.m Residential	Rs. 13,84,430/- excluding interest 9-9-2011	Rs. 20-22 Lakhs	Self name	UPSIDC Ltd, Govt of U.P.Payments are being madein installments(no. official relation)	Nil	-do-
Kamal Vihar CGHSLtd ,PlotNo.5,Sector-7, Dwarka,N.D.110075	Flat No. 562,2BHK Flat ,62.56sq. m., Residential	Rs.Nine Lakh ,2003	Rs75-80 Lakhs	Co-Partner With Husband	By becoming member of Co-Operative Society,Membership acquired by spouse	Rs.1,74,000/-	Half of the income given to Undersigned and reflected In IT returns

Signature
Name
Designation

Mrs. Richakundra
Assitant Director(Technical)

Date 28.01.2022

Note 1) *In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Ritu Saxena
2. Service to which the officer belongs _____
3. Present post held (with date) Assistant Director (Tech.)
4. Present Pay Level-10
5. Date of Appointment 19.08.2020
6. Date of Birth 18.07.1991

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
—	—	—	—	—	—	—	NIL

Signature

Name

Designation

Date

31/01/22
Ritu Saxena.
Assistant Director (Tech.)
31/01/22

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

HR-70
11/01/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of Officer (in full) : Ruby Mishra
3. Present post held: Food Analyst
2. Service to which the Officer belongs: FSSAI
4. Present Pay: Level 10 (1)

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Vill: Palta, Dewa Sharif Road District: Barabanki, UP	Agriculture Land (approx. 2 bhigha)	Around 2009, 14-15 Lakh approx	20-22 Lakh approx	Amitabh Mishra (Husband)	Inherited from father- Late. Mr. Krishna Kant Mishra	NIL	---

Signature :

Name : Ruby Mishra
Designation: Food Analyst
Date : 11.01.2022

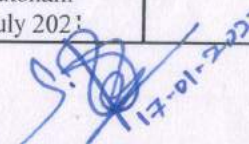
Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.
- AIS officers are requested to fill the form in duplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021).

1. Name of Officer (in full): **S. PANDIYARAJA** 2. Service to which the officer belongs : **Deputy Director (Technical), FSSAI SRO Chennai**
 3. Present post held(with date) : **Deputy Director (17-10-2018) ,FSSAI Tuticorin** 4. Present Pay **Rs. 80900, Level -11**
 5. Date of Appointment (In Service/ In FSSAI) : **14-03-2005 / 01-12-2008** 6. Date of Birth : **23-06-1978**

Name of District, SubDivision, Taluk & Village or City in which property is situated (full location & postal address)	Name and detail of property Housing and other building	Cost of Construction / acquirement (and year when purchased) including of land in case of house and year when purchased	Present value	If not in own name, state in whose name held and his/her relationship to the Government servant	How acquired - whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details of person/persons from whom acquired	Annual income from property	Remarks
1	2	3	4	5	6	7	8
Address Thirumeignanam Village, Annalagraharam Taluk Kumbakonam District Tanjovore Tamilnadu	Empty Plot Area 2162 sqfeet only	VACANT PLOT Purchased in year 16-07-2021	Rs. 17,51,000/- Rupees Seventeen Lakhs Fifty One Thousands only .	----Own Name--	Personal Loan from Axis Bank Chennai Dated April 2021 And Plot Loan from SBI Bazar branch Kumbakonam Dated July 2021	Nil	Officially Intimated to office vide letter dated 26-07-2021.

Signature : 
 Name :S.PANDIYARAJA
 Designation : Deputy Director
 Date : 17-01-2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate

HR-69
11/01/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 AS ON 31.12.2020

1. **Name of Officer (in full) :** Sabita Jaiswal 3. **Present post held:** Deputy Director
2. **Service to which the Officer belongs:** Central Govt. PSU. 4. **Present Pay:** 74000

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Khasra No. 364 MIN., Chuna Mandi, Paharganj, New Delhi - 110055.	Residential or semi Commercial Plot.	2020.	Purchased Value : 1,08,78,170	In the name of myself and my spouse.	Purchased through auction from DDA, New Delhi. First Party: POI. Date of Acquisition : 08 Jan,2020.	No any (as of now).	---

Signature : 
Name : Sabita Jaiswal

Designation: Manager (QC), FCI & presently Deputy Director in FSSAI on deputation.

Date : 11.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) SAKSHEE PIPLIYAL
 2. Service to which the officer belongs _____
 5. Date of Appointment 19.02.2021

3. Present post held(with date) ASSISTANT DIRECTOR (TECHNICAL)
 4. Present Pay _____
 6. Date of Birth 25.09.1987

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Dehradun 66- Hathibankala, New Cantt Road, Dehradun, Uttarakhand 248001	Residential house	Rs. 30,00,000/- 2018	Rs. 40,00,000/-	Vishal Negi (Husband)	Inheritance	-	-

Signature

Name

Designation

Date

Sakshee Pipliyal

Sakshee Pipliyal

AD (TECH)

18.02.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

- | | |
|---|--|
| 1. Name of Officer (in full) - Sanjiv Shankarrao Patil | 3. Present post held(with date) - Joint Director |
| 2. Service to which the officer belongs - FSSAI, WR, Mumbai | 4. Present Pay - Level - 12 |
| 5. Date of Appointment - 25.11.2019 | 6. Date of Birth - 27.01-1969 |

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8
A/P Mahalunge Pdwal Tah. Ambegaon Dist - Pune	Land Agri 15 R	Rs 50,000/-	Rs. 1,50,000/-	Own	Purchased on 2017	Rs. 75k/year	
A/P Nerul (W), New Mumbai	House 945.59 sqft.	Rs. 10,00,000/-	Rs. 90,00,000/-	Own	Purchased on June 1999	NIL	

Sanjiv Patil

Signature

Name - Sanjiv Shankarrao Patil

Designation - Joint Director

Date - 24.01.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

20500/2022/HR-FSSAI

From : SASI KANTA BHUYAN (sasi.bhuyan@fssai.gov.in)

To : estt@fssai.gov.in

Cc : sharma6mehak@gmail.com,suman.anand@fssai.gov.in

Subject : Submission of Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021) iro Shri Sasi Kanta Bhuyan-reg.

Date : Jan 06 2022 15:05 PM

Dear Sir,

Please find attached IPR for the year 2021.

Thanks & Regards,

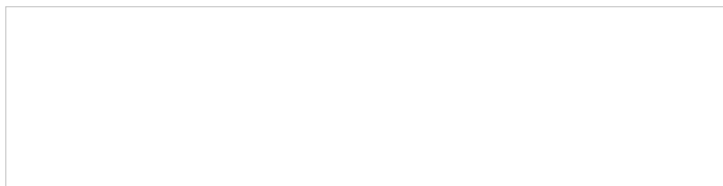
Sasi Kanta Bhuyan - Assistant Director

Establishment Unit - Human Resource Division

Food Safety Standards Authority of India

Ministry of Health & Family Welfare (GOI)

FDA Bhawan, Kotla Road, New Delhi - 110002.



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) SASI KANTA BHUYAN 3. Present post held (with date) Assistant Director.
2. Service to which the officer belongs Central Govt. (FSCAI) 4. Present Pay Level 10 (PB-3) 5400 grade pay.
5. Date of Appointment 21/01/2021 6. Date of Birth 02/07/1957

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
-NIL-	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Signature

Name

Designation

Date

SASI KANTA BHUYAN
Assistant Director.
06/01/2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) SHAILENDER KUMAR 3. Present post held(with date) Assistant Director(Tech.)
 2. Service to which the officer belongs Non-Ministerial 4. Present Pay Basic Rs 73,200/-
 5. Date of Appointment 20-8-2019 6. Date of Birth 12-7-1973

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Signature Shailender Kumar

Name SHAILENDER KUMAR

Designation Assistant Director(Tech.)

Date 31-12-2021

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Sharad Aggarwal
 2. Service to which the officer belongs FSSAI Group 'A'
 5. Date of Appointment 25-10-2019

3. Present post held (with date) Director 25.10.2019
 4. Present Pay PL-13
 6. Date of Birth 22-08-1976

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Sunny Enclave, Kharar Punjab	K-703 Jalvayu Towers.	Rs 30 Lakh (Possession 2018)	Rs 31 Lakh	Own name	Purchase from AFNHB	-	-
2. Khurda, Bhubneshwar Orissa	Sub Plot SS,60	Rs 2 Lakh (2008)	Rs 2 Lakh	Own	Purchase from Mr Mayadhar Balabantary		

Signature

Name

Designation

Date

Sharad
 Cdr Sharad Aggarwal (Retd.)

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

15/01/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR ____ AS ON 31.12.2021

1. Name of Officer (in full): Smt. SHEELA PRADEEP GAULI Cadre & Batch: _____

2. Service to which the Officer belongs: FSSAI . Present Pay: Pay level 10

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and Other Buildings	Cost of construction/Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Mumbai	B-504/Sainath Tower, Mulund (East), Mumbai-81	1700000 (Year 2005)	About 1.20 Cr.	Own name	Purchased	Nil	
Mumbai	H-11, 104, Palm Acre Co-op hsg soc. Sion, Mumbai	1500000 (Year 2007)	About 1.20 Cr.	Own name	Purchased in Mhada lottery	3.5 lac	
Dombivali (Thane)	D-106, Venezia, palava, Dombivali	1900000 (Year 2009)	About 40 lac	Husband name	Purchased	1.2 lac	
Dombivali (Thane)	C1-5, 12 th floor	7500000 (Year 2019)	----	Husband and self name	Purchased	Under construction	Booked(Possession 2025)
Mumbai	Kalptaru elitus (Mulund -West)	23500000 (Year 2021)	----	Husband and self name	Booked	Under construction	Booked(Possession 2025)

Signature:

Name:

Designation:

Date:

Sheela P. Gauri
Asst. Director (Tech)
17/1/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

- | | |
|---|---|
| 1. Name of Officer (in full) - Dr. Sheetal Gupta | 3. Present post held(with date) - Joint Director (18.08.2021) |
| 2. Service to which the officer belongs - FSSAI, WR, Mumbai | 4. Present Pay - Level - 12 (78,800- 209200) |
| 5. Date of Appointment - 18.08.2021 | 6. Date of Birth - 05.10-1975 |

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.Site No.73, Srinagar, 2 nd Stage, Averahali Village, Belagola Hobli, Srirangapatna Taluk, Mandya District, Karnataka.	Land (9*12) sq mts	Rs.1,80,000/-	Rs.11,00,000/-	Own Name	Purchased on 6 dec,2012 from Mr.V.Mohan Raj,Mls. Udaya Shelters, 201, 4 th Main, Chamrapet, Bengaluru-18.	Nil	Nil
Flat No 1502, Malad Swing CHSL, Bharat Optimus, Marve Road, Malad West Mumbai 400064	Residential Flat (1009.41 sq ft)	Rs.2,45,00,022/-	Rs.2,45,00,022/-	In the joint name of my husband Mr. Kumaril Gupta and myself.	Purchased on 25 st October, 2020 from Mrs. Neela Raithatha and others, 10, Majithiya Nagar, SV Road, Khajuria Tank Road, Kandivali West Mumbai 400067	Nil	Residential flat against loan

Signature
Name

Designation

Date

Sheetal Gupta 25/1/22
- Dr. Sheetal Gupta
- Joint Director
- 25.01.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) SMITA SINGH
 2. Service to which the officer belongs LEGAL
 5. Date of Appointment 21.1.21

3. Present post held (with date) ASSISTANT DIRECTOR
 4. Present Pay Rs 56100 - 177500
 6. Date of Birth 09/07/1990

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature Smith

Name SMITA SINGH

Designation ASSISTANT DIRECTOR

Date 28.1.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) SONIKA KUMARI 3. Present post held (with date) AD(Tech.) Since 12.01.2021
 2. Service to which the officer belongs Regular 4. Present Pay 56,100/- (Level-10); Net Pay - 83,782/- Rs. only
 5. Date of Appointment 12.01.2021 6. Date of Birth 20.04.1983

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>—</i>

Signature Sonika Kumari

Name SONIKA KUMARI

Designation AD(Tech.)

Date 03.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
 2) ** Includes short term leases also.
 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
 4) All columns should be filled duly typed neatly.
 5) To be submitted in triplicate.

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

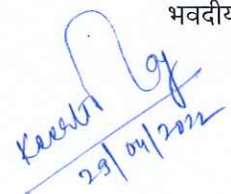
Under Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi – 110001

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Shri Soumalya Banerjee, Assistant Director, working in Food Safety and Standards Authority of India on “deputation on Foreign Service terms” basis for further necessary action at your end.

भवदीय


29/04/2022

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Soumalya Banerjee, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) SOUMALYA BANERJEE
 2. Service to which the officer belongs CSS
 5. Date of Appointment 25.08.2011

3. Present post held (with date) ASSISTANT DIRECTOR (01.05.2014)
 4. Present Pay Pay level 10(05) R. 63,100/-
 6. Date of Birth 26.11.1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
<div style="display: flex; align-items: center; justify-content: space-between;"> ← NLL → </div>							

Signature Soumalya Banerjee
 Name SOUMALYA BANERJEE
 Designation ASSISTANT DIRECTOR
 Date 31.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

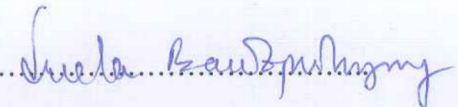
FORM

Statement Of Immovable property on first appointment for the year 2021 (as on 01.01.2022)

1. Name of the Officer (in full): **Sreela Bandopadhyay**2. Service to which belongs: **Central Government**Cadre of state- **Not applicable**
(in case of IAS/IPS)3. Present Post: **Assistant Director (Technical)**4. Pay: **Basic and Grade Pay Rs. 57800, Rs 5400**5. Present Office Ministry: **Ministry of Health & family Welfare,
Govt. of India**

Name of District, sub-Division, Taluk and Village in which the property is situated.	Name and details of property		* * Present value	If no in own name, state in whose name held and his/her relationship with the Govt. servant	How acquired whether purchase, lease*, mortgage, inheritance, gift of acquisition and name with details of persons from which acquired	Annual Income from the property	Remarks
	Housing and other Building	Lands.					
1.	2.	3.	4.	5.	6.	7.	8.
Kolkata	A Flat of 830 sq ft (Super built) held jointly with husband Mr. Tathagata Bandopadhyay	Nil	Rs 16.70 Lakhs	Not applicable	Purchased from Ethics Construction Company, 44/2 Raja Raj Ballav Street, P.S-Shyampukur, Kolkata-700003	Nil	Nil

Signature



Date

07.01.2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Shyala Singh
2. Service to which the officer belongs _____
5. Date of Appointment 12.01.2021

3. Present post held (with date) AD (Tech)
4. Present Pay Level 10(6) - (56100 - 177500)
6. Date of Birth 18.8.1984

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				N/A			

Signature

Name

Designation

Date _____

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Sukant chandhary
 2. Service to which the officer belongs FSSAI
 5. Date of Appointment 10-08-2010

3. Present post held (with date) Deputy Director (Aug 2019)
 4. Present Pay Level-11
 6. Date of Birth 10th Jan. 1983

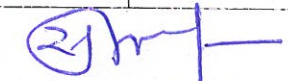
Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Bebadchal, Parand wadi, Hingewadi Road, Distt. Pune.	XRBD A Riverfront Society. B4-207	21,74,983. YEAR-2014.	NIA	—	Purchased from Xrbia develop ers.	—	—

Signature

Name

Designation

Date


 Sukant chandhary,
 Deputy Director

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) - Sukanya Pondugala

3. Present post held (with date) - Assistant Director (Technical)

2. Service to which the officer belongs - FSSAI, WR, Mumbai

4. Present Pay - Level - 10 (56100-177500)

5. Date of Appointment - 18-01-2021

6. Date of Birth - 22-04-1985

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property (House, Lands and other Buildings)	Cost of construction / Acquisition (and year when purchased) including off and on house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relation to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8
House No: 1-39, Flat No 4076, Apartment: MVV City Block D Village: Madhuravada (u)	Apartment 1500 sqft	71,50,000/-	Same	own	Purchased on September 16 th 2021	NIL	

Signature

Name -- Sukanya Pondugala

Designation - Assistant Director (Technical)

Date - 25.01.2022

Note

- 1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of Officer (in full): - Shri Sumeysh Babu Krissshnan
2. Service to which the officer belongs: - Food Corporation of India
5. Date of appointment: 17.11.2020

3. Present post held: - Deputy Director, ER, Kolkata
4. Present Basic Pay:- 63,660/-
6. Date of Birth: 15.02.1979

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Palakkad District Vilayoor Sub Division, Ottappalam Taluk Koppam, Kerala	Land 2 Are 43 Sq. Mtr Resurvey Block No.25	Rs.36000/-	Rs. 1,00,000	Own Name	Purchased from Mr. Velayudhan, Vadakkum Parambath Koppam, Pulassery	Nil	-
Thiruvananthapuram, Airooppara Village Pothencode, Kerala	Flat in project Confident Avior, Trivandrum	Rs. 42,44,574 Purchased in Year 2019	Rs. 50 Lacs	Own & Spouse's Name	Purchased from Mr. Joseph TA, MD, Confident Project Ltd	1,56,000	

Signature

Name:- Sumeysh Babu Krissshnan

Designation: Deputy Director , ER, Kolkata

Date:

02 May '22

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) MS. SWEETY BEHERA
2. Service to which the officer belongs FSSAI (QA)
3. Present post held(with date) DIRECTOR (21.01.2021)
4. Present Pay Level - 13
5. Date of Appointment 21.01.2021
6. Date of Birth 29.08.1983

Name of Distr Division, Taluk & City in which p situated (full location postal address)	Sub- postal	Name Details of Property Housing, Lands and Other Buildings	Cost of construction & /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
				NIL				

Signature

Sweety Behera
06/01/2022

Name SWEETY BEHERA

Designation DIRECTOR

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01-01-2022

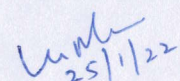
1. Name of Officer (in full) : UMA MAHESWARI R.

3. Present post held : Deputy Director

2. Service to which the office belongs : FSSAI, SRO, Chennai

4. Present Pay: Pay in Pay Band Rs.69000/-

Name of district, Sub-Division, Taluk and village in which property is situated (Full location and postal address)	Name and detail of property Housing and other building	Cost of Construction / acquirement (and year when purchased) including of land in case of house and year when purchased	Present value	If not in own name, state in whose name held and his/her relationship to the Government servant	How acquired - whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details of person/persons from whom acquired	Annual income from property	Remarks
1	2	3	4	5	6	7	8
Sy.No. 100/3 Kadiapatinam Village Kalkulam Taluk Kanyakumari District, TN	Agricultural Land of 0.65 hectare	NA	Approx. Rs.2.5 L	Property is in my name	As gift from my mother Smt.Rajeswari Radhakrishnan	NIL	Land is not being cultivated
Sy.No.240, Plot No.44 Charles Nagar, Mangadu Chennai	Vacant plot of 2800 Sq. feet area	Cost:Rs.21L Date of Purchase 10.09.2007	Approx. Rs.35L	Property is in the name of my Husband (Shri.S.Sivakumar Babu)	Purchased from B.Masilamani, Kunthathur, Chennai by availing Mortgage Loan for Rs.18,00,000/- & Personal loan(Rs.3,00,000/-) from HDFC bank by my husband and is being repaid from his salary account.	NIL	NIL
Annora II, LIC Nagar Madipakkam Chennai	Flat of 1980 Sq. Feet area	Cost:Rs.63L Date of Purchase: 25.03.2010	Approx. Rs.70 L	Property is in the name of my Husband (Shri.S.Sivakumar Babu)	Purchased by availing Housing Loan for Rs.50. L from SBI Bank & Personal Loan top up (Rs.10 L) of the existing loan from HDFC bank of my husband and personal savings. Personal loan is repaid & Housing Loan is being repaid from his salary account.	Self Occupied	NIL


Signature : 
 Name : UMA MAHESWARI R.
 Designation : Deputy Director
 Date : 25.01.2022

1. In case where is not possible to access the value accurately , appx value to present conditions may be indicated
2. Includes short term leases also
3. This declaration form is required to be filled in and submitted by every member of the Class 1 and Class II (Group A and B) services under Rule 15(3) of the Central Civil Services (conduct) rules 1955 (now rule 8(1) of the CCS (Conduct) rules 1964 on first appointment to the Service, and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own or in the name of any member of his family or in the name of any other person dependant on Government servant.
4. The wording no change or no addition or as in previous year may be avoided and all details filled up.
5. AIS Officers are requested to fill in duplicate

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) : **UMESH KUMAR JAIN** 3. Present post held (with date) : **JOINT DIRECTOR (31.10.2016)**
 2. Service to which the officer belongs: **FSSAI** 4. Present Pay : **Rs. 94100/- Level - 12(6) 78800-209200**
 5. Date of Appointment : **31.10.2016** 6. Date of Birth : **01/03/1974**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location and postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction/acquirement (and year when purchases) including of land in case of house and year when purchases. (Rs.)	Present Value (Rs.)	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from property (Rs.)	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1/2 of No. 2756 & 2753, Jewar, Gautam Buddha Nagar, Uttar Pradesh-203135	Agricultural land 3200 Sq. Yard	5,72,820/- (2007)	40,00,000/-	Ms. Kavita Jain, Wife	Purchase, 02.03.2007 S/Shri Vijay, Maharana Pratap and Srichand	0.00	--
C3A/128A, Janakpuri, New Delhi-110058	DDA Flat (GF) 80 Sq. Mtr.	13,12,500/- (2008)	55,00,000/-	Jointly with Ms. Kavita Jain, Wife	Purchase, 24.03.2008 Smt. Rajinder Arora	2,90,000/-	--
1/2 of No.250, Jewar, Gautam Buddha Nagar, U.P.-203135	Agricultural land 1/2 of 0.169 Hect	3,22,920/- (2011)	5,50,000/-	Ms. Kavita Jain, Wife	Purchase, 21.05.2011 Shri Sonu	0.00	--
Juj part of No. 1728, Jewar, Gautam Buddha Nagar, U.P.-203135	Plot of land 133.42 Sq. Mtr.	6,53,000/- (2013)	11,00,000/-	Ms. Kavita Jain, Wife	Purchase, 28.06.2013 Shri Mukesh Sharma	0.00	--
1/2 of plot no.69, Block-A, Pocket-2, Sector-17, Dwarka, New Delhi.	Plot of land 1/2 of 67.08 Sq. Mtr.	51,46,200/- (2020)	57,00,000/-	Ms. Kavita Jain, Wife	Purchase, 17.02.2020 Shri Peeyush Jain	0.00	--

Signature : 

Name : **UMESH KUMAR JAIN**

Designation : **JOINT DIRECTOR**

Date : **3.1.2022**

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR

2021

AS ON

31/12/2021

1. Name of Officer (in full): SARVADE VASANT GOPINATH2. Post Held: Dy. Director3. Service to which the Officer belongs: FSSAI, WR, Mumbai4. Present Pay: 92500 (BP)5. Date of appointment: 01/12/20086. Date of Birth: 05.06.1965

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property
(1)	(2)	(3)	(4)	(5)	(6)	(7)
New Panvel, Dist Raigad	Gulmohar Park CHS Ltd, B8, Sec-15A	--	90 Lakhs(app)	Wife: Sarvade Meena V	Purchased on 12/07/2011 from Santosh Lokhande and informed in time to office	00
Pune, Dist: Pune	B3, S No-78-76, Ravet Pune	--	40 Lakh(App)	Own name Sarvade Vasant Gopinath	Purchased and details informed in time to office	00
Ta; Ambajogai, Dist: Beed	1.32 are, 37/c/4 Bargaon	Acquired by heritance	11 Lakh(App)	Own Name	--	10 lakh (App)

Note: Properties as indicated above is not purchased during the last year and there is no change in the status of IPR submitter earlier.

Signature

Name: Sarvade Vasant GopinathDesignation: Dy. Directordt: 25/01/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) : VIRENDRA KHUSHALRAO PANCHAM

3. Present Post held: JOINT DIRECTOR

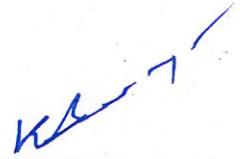
2. Service to which the Officer belongs : CENTRAL CIVIL SERVICE

4. Present Pay: BASIC RS. 88700/-(Level 12)

Name of District, Sub-Division, Taluk & Village or City in which property is situated (Full location & postal address)	Name & Details of property Housing, Lands and other Buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(1). PLOT NO. 41, CHITNISNAGAR, UMRED ROAD, NAGPUR	HOUSE BUILT UP AREA OF 900 SQ. FEET OVER A PLOT OF 2000 SQ. FEET	PLOT WAS PURCHASED ON 02-05-1994, CONSTRUCTION WAS DONE DURING 2002-2003 WITH FINANCE (RS. 5 LAKH) BY SBI, MAHAL, NAGPUR	APPROX 65 LAKHS	OWN	CONSTRUCTED OVER A PLOT WHICH WAS PURCHASED ON 02-05-1994	-NIL- OCCUPIED BY FAMILY ONLY	-
(2). SHOP	NO. 3. PLOT 13, CHITNIS NAGAR, NAGPUR	RS. 4 LAKHS DATE 02-07-2010	RS. 7.5 LAKHS	WIFE	BY PURCHASE DATED 02-07-2010	-NIL-	VACANT
(3) PLOT	PLOT NO. 16, 17, KH NO. 49/1, MOUZA TARODI, KHURD, TAL. KAMPTHEE, DIST- NAGPUR 2400 SQ. FEET AREA	RS. 3 LAKHS DATE 22-12-2014	RS. 10.50 LAKHS	WIFE	BY PURCHASE DATED 22-12-2014	NIL	NON AGRICULTURAL LAND LOCATED IN RURAL AREA

Handwritten signature/initials

(4) AGRICULTURAL LAND	MOUZA 148, P.H.NO. 22, TAL. KATOL, MOUZA GONDIDIGRAS, SR. NO. 5 0.42 HECTAR	INHERITED FROM PARENT	7.5 LAKHS	SELF	INHERITED FROM PARENT DATED 16-07-2015	NIL	-
(5) PLOT	PLOT NO. 6, KH.NO. 78/1, MOUZA -DIGHORI, P.H.NO. 34, DISTT. NAGPUR 1500 SQ.FT.AREA	RS. 17.70 LAKHS DATE 21-10-2021	RS. 17.70 LAKHS	WIFE	BY PURCHASE DATED 21-10-2021	NIL	

Signature: 

Name: V.K.PANCHAM

Designation: JOINT DIRECTOR

Date : 24-01-2022

Note

- 1)* In case where is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated
- 2) ** Includes short term leases also
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependant on Government servant.
- 4) The wording 'No Change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 5) AIS officers are requested to fill the form in duplicate
- 6) All columns should be filled up neatly in capital letters.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) VANDANA 3. Present post held (with date) DEPUTY MANAGER
 2. Service to which the officer belongs FSSAI 4. Present Pay 28/01/2022
 5. Date of Appointment 12/04/2021 6. Date of Birth 05/03/1984

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
N/A	N/A	N/A	N/A	N/A	N/A	N/A	

Signature

Name

Designation

Date

Vandana
VANDANA
DEPUTY MANAGER
28-01-2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Medical Director
DDU Hospital
Hari Nagar, New Delhi- 110064

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Smt. Veenu Taneja, Assistant Director, working in Food Safety and Standards Authority of India on “deputation on Foreign Service terms” basis for further necessary action at your end.

भवदीय



(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Veenu Taneja, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) VEENU TANEJA
 2. Service to which the officer belongs GNCT Delhi, MOHFW
 5. Date of Appointment 22/09/1999

3. Present post held (with date) Asst. Director (T), 01/08/2019
 4. Present Pay Pay level - 10
 6. Date of Birth 24.04.1974

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				NIL			

Signature VeenuTaneja
 Name VEENU TANEJA
 Designation Asst. Director (T)
 Date 27.04.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) VINITA VERMA
 2. Service to which the officer belongs Group-A
 5. Date of Appointment 28th January, 2021

3. Present post held(with date) Assistant Director (Tech.)
 4. Present Pay Level 10 (Rs 56100 - 177500)
 6. Date of Birth 20-03-1987

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
- NA -	- NA -	- NA -	- NA -	- NA -	- NA -	- NA -	- NA -

Signature Vinita Verma
 Name VINITA VERMA
 Designation Assistant Director (Tech.)
 Date 06-01-2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) VISHWAS SHARMA
 2. Service to which the officer belongs FSSAI
 5. Date of Appointment 5 APR 2021

3. Present post held (with date) DEPUTY MANAGER (05.04.2021)
 4. Present Pay PAY LEVEL 10
 6. Date of Birth 07 JUNE 1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
PUNE, DHANORI, TALUKA-HAVELI FLAT NO G303, VIVANTA LIFE VISHAKHA, KAMAL PARK. LANE NO. 11. DHANORI 411015.	G303, VIVANTA LIFE VISHAKHA.	Rs 56,60,956/- Year 2016	Rs 65,00,000/-	-	Mortgage. SBI. RACPC Swargate, pune	Nil	-

Signature Vishwas Sharma
 Name VISHWAS SHARMA
 Designation DEPUTY MANAGER
 Date 24 JAN 2022


Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) VIVEK . V.
2. Service to which the officer belongs FSSAI
3. Present post held (with date) ASSISTANT DIRECTOR (TECH.)
4. Present Pay R. 63100
5. Date of Appointment 21-06-2020
6. Date of Birth 17-12-1987

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -

Signature 

Name VIVEK . V.

Designation ASSISTANT DIRECTOR (TECH.)

Date 24/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

Annexure-VIII

STATEMENT OF IMMOVABLE PROPERTY ON FIRST APOINTMENT/ FOR THE
YEAR.....May 2022

1. Name of the officer : Virendra Singh Shekhawat
 2. Present post held : Manager
 3. Present pay : 67700/- Basic
 4. Date of Birth : 31-05-1986

Name of distt., sub-Divn, Taluk and village in which property is situated	Name and details of property Housing and other* Present Building Land value	If not in own name state in whose name held and his/ her relationship to the Candidate %	How acquired whether by purchase, lease, mortgage, Inheritance, gift or otherwise date of acquisition and name with details of person whom acquired @	Annual income from the property	Remarks
<u>Jaipur</u> <u>Nagar Vistar</u>	<u>Plot No. 77,</u> <u>Riddhi Sidalhi</u> <u>Nagar, Harnath</u> <u>Pura, Kalwa</u> <u>Road, Jaipur -</u> <u>P.O. 461043</u>	<u>Self</u> <u>Owned</u>	<u>Purchased on</u> <u>17/6/2020</u> <u>Acquired from</u> <u>Sh. Ram Singh Yadav</u>	<u>Zero</u> <u>Income</u>	<u>—</u>

Note :The declaration form is required to be filled in and submitted by every candidate on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or any member of his family or in the name of any other person.

Signature: Virendra Singh
 Date: 24th May 2022

*In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

%In applicable clause to be struck out.

@Included short term lease also.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Chezhiyan K 3. Present post held(with date) Food Analyst (29.06.2020)
2. Service to which the officer belongs General Central Service (GCS) 4. Present Pay Pay Level 10
5. Date of Appointment 29/06/2020 6. Date of Birth 04/02/1988

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature



Name

Chezhiyan K

Designation

Food Analyst

Date

25.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) **DEEPIKA KACHHWAHA**

3. Present post held (with date): **FOOD ANALYST (17.03.2020)**

2. Service to which the Officer belongs **FSSAI**

4. Present Pay: **57800**

5. Date of Appointment **17.03.2020**

6. Date of Birth **10.05.1991**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature :

Deepika Kachhwaha
4/1/2022

Name : **Deepika Kachhwaha**

Designation : **Food Analyst**

Date : **04.01.2022**

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) : **Dr AMITAVA KRISHNA ADHIKARI**
2. Service to which the Officer belongs : **NATIONAL FOOD LABORATORY, GHAZIABAD, FOOD SAFETY AND STANDARD AUTHORITY OF INDIA, MIN. OF HEALTH & FAMILY WELFARE, GOVT. OF INDIA**
3. Present post held (with date): **DIRECTOR, NFL, Ghaziabad (w.e.f 07.07.2011)**
4. Present Pay: **Rs 1,60,600/- (Level - 13)**
5. Date of Appointment **07.07.2011**
6. Date of Birth : **28.05.1964**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
OWNERSHIP FLAT AT: SWAGAT JYOTI APPT. DB - 47 SHASTRI BAGAN BAGUIATI DESHBANDHU NAGAR KOLKATA-59 24 PRGS (N) WEST BENGAL INDIA	FLAT NAME - SWAGAT JYOTI APPT. FLAT 4A / BLOCK B DB 47 SHASTRI BAGAN BAGUIATI POST - D B NAGAR KOLKATA - 700059 WEST BENGAL	COST OF FLAT - Rs 9,30,000/- OWNWRSHIP FLAT YEAR OF PURCHASE - 2004 NO LAND PURCHASE INVOLVED 4 TH FLOOR FLAT	Rs - 30,00,000 (approx)	BY OWN NAME - AMITAVA KRISHNA ADHIKARI OWNERSHIP FLAT	FLAT BY PURCHASE FROM THIRD PARTY CONSTRUCTION -MR A S MINI M/S MINI CONSTRUCTION LTD. GANESH AVENUE KOLKATA -70001 DATE OF ACQUISITION 09.09.2004	NIL	FLAT PURCHASED BY COMPLYING ALL TDS / INCOME TAX LAWS OF GOVT. OF INDIA

Signature : *Amitava Krishna Adhikari*

Name : **Dr Amitava Krishna Adhikari**
Designation : **Director, National Food Lab.**
Date : **Ghaziabad, U.P, 14th Jan' 2022**

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

(2)

1. Name of the Officer (in full): **DR. DEBADUTTA MISHRA**

3. Present Post held : **DEPUTY DIRECTOR**

2. Service to which the Officer belong: **CCS**

4. Present Pay : **Rs. 80900 (Level 11)**

Name of District, Sub-Division, Taluk and Village or City in which the property is situated (full location & postal address)	Name and details of Property Housing, Lands and Other Buildings	Cost of construction / Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with detail of person(s) from whom acquired	Annual Income from the property	Remarks
1	2	3	4	5	6	7	8
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature: *Debadutta Mishra*

Name: **Dr. Debadutta Mishra**

Designation: **Dy. Director**

Date: **12.01.2022**

Note

- 1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955 [Now rule 18(1) of the CCS (Conduct) Rules 1964] on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 5) All Officers are requested to fill the form in duplicate.
- 6) All columns should be filled up neatly.

6
2014/22

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full): **DR. Geetanjali**
2. Service to which the Officer belong: Ministry of Health and family welfare, **Central Govt Services**
3. Date of Birth: 20th July 1970

4. Present Post held : **Microbiologist**
5. Present Pay : Level 13
6. Present Office / Ministry: National Food laboratory (formerly Central Food laboratory), Kolkata-16

Name of Distt, Sub-Division, Taluk and Village or City in which the property is situated (full location & postal address)	Name and detail of Property Housing, Lands and Other Building	Cost of construction / Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with detail of person(s) from whom acquired	Annual Income from the property	Remarks
1	2	3	4	5	6	7	8
Patiala District Patiala (Punjab)	2487 Land (1 bigha) with Residence	Inherited in 2019	60 lakhs	----	Inherited from Father	Nil	---

Geetanjali
Signature :

Name: Dr. Geetanjali

Designation: Microbiologist

Date: 25. 01.2022

- 1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- 4) The wording 'No Change or No Addition or As in previous year' may be avoided and all details filled up.
- 5) AIS Officers are requested to fill the form in duplicate.
- 6) All columns should be filled up neatly.

6
25/1/2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) : **Dr AMITAVA KRISHNA ADHIKARI**
2. Service to which the Officer belongs : **NATIONAL FOOD LABORATORY, GHAZIABAD, FOOD SAFETY AND STANDARD AUTHORITY OF INDIA, MIN. OF HEALTH & FAMILY WELFARE, GOVT. OF INDIA**
3. Present post held (with date): **DIRECTOR, NFL, Ghaziabad (w.e.f 07.07.2011)**
4. Present Pay: **Rs 1,60,600/- (Level - 13)**
5. Date of Appointment **07.07.2011**
6. Date of Birth : **28.05.1964**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
OWNERSHIP FLAT AT: SWAGAT JYOTI APPT. DB - 47 SHASTRI BAGAN BAGUIATI DESHBANDHU NAGAR KOLKATA-59 24 PRGS (N) WEST BENGAL INDIA	FLAT NAME - SWAGAT JYOTI APPT. FLAT 4A / BLOCK B DB 47 SHASTRI BAGAN BAGUIATI POST - D B NAGAR KOLKATA - 700059 WEST BENGAL	COST OF FLAT - Rs 9,30,000/- OWNWRSHIP FLAT YEAR OF PURCHASE - 2004 NO LAND PURCHASE INVOLVED 4 TH FLOOR FLAT	Rs - 30,00,000 (approx)	BY OWN NAME - AMITAVA KRISHNA ADHIKARI OWNERSHIP FLAT	FLAT BY PURCHASE FROM THIRD PARTY CONSTRUCTION -MR A S MINI M/S MINI CONSTRUCTION LTD. GANESH AVENUE KOLKATA -70001 DATE OF ACQUISITION 09.09.2004	NIL	FLAT PURCHASED BY COMPLYING ALL TDS / INCOME TAX LAWS OF GOVT. OF INDIA

Signature : *Amitava Krishna Adhikari*

Name : **Dr Amitava Krishna Adhikari**
Designation : **Director, National Food Lab.**
Date : **Ghaziabad, U.P, 14th Jan' 2022**

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.

5

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) Dr. A. NAGARAJAN

3. Present post held (with date) FOOD ANALYST

2. Service to which the officer belongs GROUP A

4. Present Pay Rs. 56100/-

5. Date of Appointment 15.07.2021

6. Date of Birth 02.08.1984

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Tiruvallur Gummidipoondi Kavaraipettai - 601206	Land - 246/18A Land - 264/18A	Purchased Rs. 526620/- Rs. 496135/- April 2021	Approx. Rs. 10.5 L	N. Umamageshwari Wife	Purchased from Mr. M. Vadivel Kavaraipettai	Nil	-

Signature N. Nagarajan
Name A. NAGARAJAN
Designation FOOD ANALYST
Date 31/12/21

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) LIGEN DAS

3. Present post held(with date) FOOD ANALYST

2. Service to which the officer belongs CCS

4. Present Pay PAY LEVEL 10

5. Date of Appointment 12.06.2020

6. Date of Birth 12.06.1985

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Ernakulam Dist, Muvatupuzha, Paipra (Panjayath), Thrikalathoor(P.O), Kerala, State	28 cents of land and duplex house	Purchased Land on 2004 and constructed house	Present value Rs.75,00,000/-	Yesudas K.s (Father) -50% (deceased) Elsy Das (Mother)-50%	Purchased land and constructed house	NIL	Undivided property

Signature

Name

Designation

Date

LP
LIGEN DAS
FOOD ANALYST
25/01/2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

G
21/1/22

STATEMENT OF IMMOVABLE PROPERTY RETURNS FOR THE YEAR 2021 (AS ON 31 DECEMBER, 2021)

1. Name of the Officer (in full) : Mahitosh Kumar
2. Service to which the Officer belongs : **FSSAI** New Delhi
3. Date of Appointment : **07/05/2004**
4. Present Post held (with date): Deputy Director(15/10/2018)
5. Present Pay : Level 11
6. Date of Birth : **31/12/1973**

Name of the Distt, Sub-Division, Taluk and Villge or City in which the property is situated(Full location and postal address)	Name and details of Property Housing, Lands and Other Building	Cost of construction / Acquirement (and year when purchase including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his / her relationship to Government Servant	How acquire whether by purchase, lease**, mortgage, inheritance, gift or otherwise which date of acquisition and name with details of person(s) from whom acquired	Annual Income from the property	Remarks
1	2	3	4	5	6	7	8
1. Gautam Budhdh nagar	1275 flat Ajnara Ambrosia Sec	53lacs	53lacs	50/50 with wife	Purchase	Nil	
2. Peoples cooperative colony Jaganpura Patna	118 Noida 1900 sqft housing land		1.25 cr	NA	Hereditary	Nil	
3. Asochak, Patna	650 sq Ft housing land		25lacs	NA	Hereditary	Nil	
4. Professor Colony ward no 8 Nawadah (Bihar)	Own house And 2000sqft housing land		50lacs	NA	Hereditary	1.2lacs	
5. Vill Lakashmanpur Dist Patna Bihar	1.5 acre agricultural land		10lacs	NA	Hereditary	10000	

Signature : @ 

Name : **Mahitosh Kumar**
 Designation : **Deputy Director**
 Date : **28.01.2022**

1. *In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
2. **Includes short term leases also.
3. The wording 'No Change' or 'No addition' or 'As in previous year' may be avoided and all details filled up.
4. All columns should be filled duly typed neatly.
5. To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31/12/2021

1. NAME OF OFFICER (IN FULL): SURENDER SINGH RAGHAV 3. PRESENT POST HELD: Joint Director
2. SERVICES TO WHICH THE OFFICER BELONGS: FSSAI (M/o Health and FW) SERVICES 4. PRESENT PAY: BASIC RS. 88700.00
(Total Rs.149578.00 PM)

Name of district, division, taluk and village in which the property is situated (full address and postal address)	Name and details of property housing, land and other buildings	Cost of construction/acquirement (and year when purchased) including of land in case of house and year when purchased.	Present value *	If not in own name, state in whose name held & his/her relationship to the govt. Servant	How acquired (whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Total annual income from property	Remarks
1.	2.	3.	4.	5.	6.	7.	8.
VILL: GURAWALI, DISTT. BULANDSHAHR, UP	AGRICULTURAL LAND, APPROX. 5 BIGHA	INHERITED	RS. 1000000.00 (APPOX.)	LATE SH. MAHAVEER SINGH, FATHER	INHERITED	APPOX. RS. 20000.00	-
G 71, SHASTRI NAGAR, GHAZIABAD, UP	GDA FLAT, APPROX. 98 SQ. MTR.	PURCHASED BY FATHER LATE SH. M. S. RAGHAV FROM GHAZIABAD DEVELOPMENT AUTHORITY IN 1977.	RS. 9000000.00 (APPOX.)	HELD BY SELF	50% INHERITED (PURCHASED BY FATHER LATE SH. M. S. RAGHAV FROM GHAZIABAD DEVELOPMENT AUTHORITY IN 1977) AND REST 50% PURCHASED FROM ELDER BROTHER SH. J. S. RAGHAV IN FEB. 2015	NA	-

[Handwritten Signature]
27/01/22

SIGNATURE:

Name: SURENDER SINGH RAGHAV

Joint Director

Date: January 27, 2022

Note

- * In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.
- ** Include short term also.
- The declaration form is required to be filled and submitted by every member of class i and class ii (group a and group b) services under rule 15 (3) of the central civil services (conduct) rules 1955, (now rule 18(1) of the CCS (conduct) rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- The wording 'no change' or 'as in previous year' may be avoided and all details filled up.
- AIS officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.